



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,13th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/152/2024 FIXED	AKHIL BHARATIYA CHA MAZDOOR SANGHA Versus THE MANAGEMENT OF ANANDA TEA ESTATE	MR F Z MAZUMDER	
2	WA/195/2024	ADIT BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. M DUTTA MR K M BORA	MR B P BORAH(R-4) MR P J DUTTA(R-4) MISS. J GOGOI (R-4) SC, INDUSTRIES AND COMMERCE
3	WITH WA/180/2024	BALLAV JYOTI BORI Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER A KALITA MISS. J GOGOI	MR. M DUTTA(R-4) MR K M BORA(R-4) SC, INDUSTRIES AND COMMERCE
4	WA/307/2024 FIXED	BIBHU BHUSAN DEB ROY Versus THE STATE OF ASSAM AND ANR	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE D J CHAKMA	GA, ASSAM
5	WA/364/2024 FIXED	M/S MEGHA ELECTRICALS Versus THE STATE OF ASSAM AND 9 ORS.	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	GA, ASSAM MR. R DUBEY(R-10) MS. A B KAYASTHA(R-10) MR. A N I HUSSAIN (R-10) MS N B KAYASTHA(R-10) SC, PWD
6	WP(C)/1920/2024	UNION OF INDIA AND 3 ORS. Versus NO. 4359153Y EX NAIK (TS) D ADANI	MR. B CHAKRAVARTY DY.S.G.I.	
7	I.A.(Civil)/2632/2024 in WA/9931/2024	THE UNION OF INDIA and 2 ORS Versus VIKRAMJEET SINGH CHIB	MS. B SARMA	
	WITH WA/9931/2024 (Filing Number)	THE UNION OF INDIA Versus VIKRAMJEET SINGH CHIB	MS BIJITA SARMA	

	WITH I.A.(Civil)/9932/2024 (Filing Number)	THE UNION OF INDIA Versus VIKRAMJEET SINGH CHIB - FOR FRESH ADMISSION WITH STAY/BAIL -	MS BIJITA SARMA	
8	Cus.Ref./3/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SAHIB JAIN	MR. S C KEYAL	MS S S ZIA
	WITH I.A.(Civil)/1839/2024 in Cus.Ref./3/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SAHIB JAIN	MR. S C KEYAL	
9	Cus.Ref./4/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SRI ANIL KUMAR JAIN	MR. S C KEYAL	MS S S ZIA
	WITH I.A.(Civil)/1941/2024 in Cus.Ref./4/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SRI ANIL KUMAR JAIN	MR. S C KEYAL	
10	Cus.Ref./5/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SRI PRASANTA SAHA	MR. S C KEYAL	PIYUSH KUMAR MR B KAUSHIK MS S S ZIA K BHARALI
	WITH I.A.(Civil)/2015/2024 in Cus.Ref./5/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus PRASANTA SAHA		
11	Cus.Ref./6/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMT. RENU THAPAR	MR. S C KEYAL	PIYUSH KUMAR MR B KAUSHIK MR. S HAZARIKA K BHARALI
	WITH I.A.(Civil)/2041/2024 in Cus.Ref./6/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMT. RENU THAPAR	MR. S C KEYAL	
12	Cus.Ref./7/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMT. KAMALESH	MR. S C KEYAL	PIYUSH KUMAR MR B KAUSHIK K BHARALI
	WITH I.A.(Civil)/2042/2024 in Cus.Ref./7/2024) COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMT. KAMALESH	MR. S C KEYAL	
13	Cus.Ref./9/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMTI. PINKI	MR. S C KEYAL	
	WITH I.A.(Civil)/2551/2024 in Cus.Ref./9/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMTI PINKI	MR. S C KEYAL	
14	Cus.Ref./10/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMT. PARAMJEET KAUR	MR. S C KEYAL	

	WITH I.A.(Civil)/2670/2024 in Cus.Ref./10/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMTI PARAMJEET KAUR	MR. S C KEYAL	
15	PIL/66/2024	RAJEEV BHATTACHARYYA AND ANR Versus UNION OF INDIA AND 13 ORS	MR D K DAS MR. M KHATANIAR MS. K M TALUKDAR	GA, ASSAM DY.S.G.I. SC, FOREST
16	WA/342/2024	THE COMMISSIONER AND SECRETARY FOOD, CIVIL SUPPLIES Versus VIJAY KUMAR L AND 11 ORS	ADDL. SR. GA, ASSAM	MR. M DUTTA, ADVOCATE FOR CAVEATOR
17	WA/356/2024 CAVT. NO.09952/024, FIXED	KIYANG MIZE AND 5 ORS Versus THE STATE OF ARUNACHAL PRADESH AND 23 ORS	MR. D MOZUMDER MR. P BORAH MR C GOGOI MR. D MAZUMDAR	GA, AP MR. J PATOWARY FOR CAVEATOR
18	WA/373/2024	THE UNION OF INDIA AND 4 ORS. Versus HIRENDRA NATH MALAKAR	MS. B SARMA	
	WITH I.A.(Civil)/3362/2024 in WA/373/2024	THE UNION OF INDIA AND 4 ORS. Versus HIRENDRA NATH MALAKAR		
19	WA/375/2024 CAVT. NO.09292/024, FIXED, CAVT./929/2024	DILIP KUMAR SARMAH AND 21 ORS. Versus M/S S. H. ENTERPRISE AND 5 ORS	MR A DASGUPTA MS B DAS MR J K SHARMA	MR. R SHARMA MS P PHUKAN SC, I O C FOR CAVEATOR
20	WP(C)/5761/2024 FIXED	M/S MAHAGURU BIBHUTI NARAYAN AYURVEDIC CENTRE Versus THE STATE OF BANK OF INDIA AND 5 ORS	MR. S P CHITTAWAT MR. P DEKA MR R HOQUE MR A DAS	GA, ASSAM
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
21	PIL/65/2024	ARUN KUMAR DAS Versus THE UNION OF INDIA AND 2 ORS	MR F Z MAZUMDER	DY.S.G.I.
22	WA/338/2024	THE STATE BANK OF INDIA Versus SMTI. USHA CHAKRABORTY	MR. B J MUKHERJEE MR. H BURAGOHAIN	MS S SHARMA
23	WA/355/2024	TRAILUKYA DEORI Versus THE STATE OF ASSAM AND 2 ORS	MS. G BORAH MR. L BARUAH	GA, ASSAM SC, P H E
24	WP(C)/5823/2024	MOLIN PAIT Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK	GA, ASSAM SC, CBI
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
25	WA/268/2018	NIKANON NAIDING Versus MANAGEMENT OF HINDUSTAN PAPER CORPORATION LIMITED AND ORS	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH MR S A BARBHUIYA	MR. SURAJIT DAS(R-3) MR. P P DAS(R-3) MR. T SK
26	PIL/48/2024	REETAM SINGH Versus THE STATE OF ASSAM AND 3 ORS	MS. M DEV	GA, ASSAM
27	PIL/64/2024 FIXED	MAHESH DEKA AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. V RAJKHOWA MR A.J.SARMA	GA, ASSAM SC, FOREST SC, PCB SC, PWD
28	WA/211/2024	BHUBANESWAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM MR. A PHUKAN, SC, GAD R- 1 MR. A PAUL (R-4)
29	WA/301/2024	ABDUL KADER Versus THE STATE OF ASSAM AND 3 ORS	MR B M DEKA MS D MAHANTA S YESMIN MR D MEDHI	SC, PWD

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

30	WA/314/2017	GITANJALI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	GA, ASSAM MRS.R B BORA
31	WA/380/2022	ARABINDA BAISHYA AND 29 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. G HUSSAIN MR D KALITA P. DEKA	GA, ASSAM SC, REVENUE
32	WITH PIL(Suo Moto)/10/2018	X X X Versus IN RE THE STATE OF ASSAM AND 102 ORS.	MR. T J MAHANTA	MS C MEDHI (R-5-90) MR. K N CHOUDHURY (R-92-279) MR. P P DEKA (R-92-279) MR G N SAHEWALLA (R-91) GA, ASSAM MR. M A SHEIKH (R-5-90) MR H K SARMA (R-91) MR. T DEURI (R-92-279) MR. Z KHALID MR. D KALITA (R-246-279) MR D DAS(SR. ADV) (R-280-292) MR. P DEKA ((R-91) MR. A CHETIA (R-91) MS F INTAZ (R-5-90) MS S SHARMA (R-280-292) MS K BHATTACHARYYA (R-91) MR. K MOHAMMAD (R-28-292)
33	WITH WA/370/2022	KESHAB BARMAN AND 153 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. T DEURI MR. T DEURI MS T WAPANGLA MR D KALITA P. DEKA	GA, ASSAM SC, REVENUE
34	C.Ex.App./3/2023	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED	MR. S C KEYAL	MR. S SHARMA
35	WP(C)/2068/2024	BHARAT SANCHAR NIGAM LIMITED (BSNL) AND 2 ORS Versus MRINAL KANTI BHATTACHARJEE	MR B PATHAK MR B HAZARIKA MR. M SHARMAH	DR G J SHARMA MR S NATH
36	WA/190/2021	THE UNION OF INDIA AND 2 ORS. Versus V. KAPCHUNGUNGA AND 10 ORS. F	MR. S C KEYAL	MR. P D NAIR (FOR ALL RESPONDENTS) MR. A CHETRY (FOR ALL RESPONDENTS) MR G ALAM (FOR ALL RESPONDENTS) MR. H ROHMAN (FOR ALL RESPONDENTS) S R A NASER (FOR ALL RESPONDENTS)
	WITH I.A.(Civil)/789/2022 in WA/190/2021	THE UNION OF INDIA AND 2 ORS. Versus V. KAPCHUNGUNGA AND 9 ORS.	MR. S C KEYAL	MR. A CHETRY (FOR ALL RESPONDENTS) MR G ALAM (FOR ALL RESPONDENTS) MR. H ROHMAN (FOR ALL RESPONDENTS) S R A NASER (FOR ALL RESPONDENTS)

37	PIL/32/2023 FIXED	NOC FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM MR T CHAKRABORTY(R-4) MR K TALUKDAR (R-4) MS S SHARMA (R-4) MR A ATREYA (R-4) SC, PCB
	WITH I.A.(Civil)/3723/2023 in PIL/32/2023	M/S M M CARBON PRODUCTS PVT LTD Versus NOC FOUNDATION AND 3 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA MR A ATREYA SC, FOREST	GA, ASSAM N GAUTAM SC, PCB
38	WA/233/2023 CAVT. NO.06152/023,	NO. 1 (A) AND 2 UPPER PART BRAHMAPUTARA FISHERY CO OPERATIVE FISHERY CO OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MS. P BORAH	MR. T J MAHANTA (r-10) SC, CO OP GA, ASSAM MR. J I BORBHUIYA MS. P BHATTACHARYA (r-10) MR. L MOHAN MRS. K H CHOUDHURY MS P SARMA (r-10) MS. P P DAS (r-10) SC, REVENUE FOR CAVEATOR
39	WA/241/2023	BAPPA CHAKRABORTY Versus THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION	MR A DASGUPTA MS B DAS	DY.S.G.I.
40	WP(C)/7550/2023	UNION OF INDIA AND 5 ORS. Versus MOHAN DAS ACIO AND 144 ORS	MR H GUPTA	DR G J SHARMA MR S NATH MR S NATH

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LEAVE NOTE OF ADVOCATES FOR 13/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024

27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,13th November 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/582/2024	MD. SHAYZ UDDIN Versus SMT SURANJANA SENAPATI, ACS AND ANR	MR. S C KEYAL MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ M DEKA SAMIM RAHMAN K JAIN	
2	Cont.Cas(C)/583/2024	OLIULLAH LASKAR Versus DR RAVI KOTA, IAS AND ANR	MR. P P GOGOI MR A SARANIA N GOGOI	
3	Cont.Cas(C)/589/2024	SHAI DUL ISLAM MONDAL Versus SMTI. SURANJAN SENAPATI, ACS AND 2 ORS.	MD H R AHMED MR J I MONDAL MR J ISLAM	
4	Cont.Cas(C)/591/2024	REJIA KHATUN Versus BHABESH DEKA, AFS AND ANR	MR A ALI MS. M KHATUN MS K TAYE	
5	Cont.Cas(C)/595/2024	SMTI SUBHADRA TAMULI AND 2 ORS. Versus NARAYAN KONWAR, IAS AND 5 ORS.	MR. B PURKAYASTHA J.P. BARUAH	
6	WP(C)/1327/2024 FIXED	TILOTTOMA KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR P J DUTTA MISS. J GOGOI A KHANDAKAR	SC, AG (A AND E) MR. A R TAHBILDAR (SC, HIGHER EDUCATION DEPT.) SC, SEC. EDU. SC, FINANCE
7	WP(C)/3782/2024 FIXED	DR. PRABHAT CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MS. F KHAN MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	SC, HIGHER EDU SC, FINANCE DEPTT.
8	WP(C)/4247/2024 FIXED	ANURAG GODUKA Versus THE GAUHATI UNIVERSITY AND 3 ORS	MR. B J GHOSH MR H RAHMAN RUBI GOGOI	SC, HIGHER EDU SC, G U
9	WP(C)/5193/2024	KHAGEN DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA MS. M PHUKAN	SC, SEC. EDU. SC, FINANCE DEPTT.

10	WP(C)/5298/2024 FIXED	MD SHAFIQUL ISLAM ANSARY Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	SC, HIGHER EDU
11	WP(C)/5492/2024 FIXED	HITESH BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. D P BORAH MR U GHOSH	SC, SEC. EDU.
12	WP(C)/5690/2024 FIXED	MD. AZIAR RAHMAN Versus THE STATE OF ASSAM AND 10 ORS	MR. J AHMED MR H RAHMAN	SC, ELEM. EDU SC, BTC
13	WP(C)/5715/2024 FIXED	MRIDUL GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
14	WP(C)/5757/2024 FIXED	BADAL KHAN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	SC, HIGHER EDU SC, U G C
15	WP(C)/5781/2024	FAYZAL HOQUE Versus THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ELEM. EDU GA, ASSAM
16	WP(C)/5785/2024	DHANAPATI ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR P BHARDWAJ MS. B DEVI	SC, ELEM. EDU SC, AG (A AND E) SC, FINANCE
17	WP(C)/5795/2024	AKBAL HUSSAIN LASKAR AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
18	WP(C)/5811/2024	NURUZ ZAMAN Versus THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU
19	WP(C)/5813/2024	ARUP JYOTI BORDOLOI Versus THE STATE OF ASSAM AND 3 ORS	MR A NATH	SC, HIGHER EDU
20	WP(C)/5817/2024	ANU KUMAR YADAV Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE DEPTT.
21	WP(C)/5827/2024	MD. SHORIFUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, SEC. EDU. SC, FINANCE DEPTT.
22	WP(C)/5854/2024	DR SULTAN AHMED Versus STATE OF ASSAM AND 3 ORS	MR. B BARMAN MS H B BARMAN M KALITA	SC, HIGHER EDU
23	WP(C)/5856/2024	SAIF UDDIN AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	ANACLATAS AHMED MR. M P SARMA	SC, ELEM. EDU SC, FINANCE
24	WP(C)/5860/2024	RUKIA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA N DEB	SC, ELEM. EDU SC, FINANCE
25	WP(C)/5867/2024	SYED ABU SAHID MIRA Versus THE STATE OF ASSAM AND 6 ORS	MR. K A MAZUMDER MR A HAI S A ISLAM	SC, ELEM. EDU GA, ASSAM
ADMISSION				
26	WP(C)/1448/2024 PART-HEARD, FIXED	MD.MAINUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	SC, SEC. EDU.
	WITH I.A.(Civil)/2358/2024 in WP(C)/1448/2024	MAINUL ISLAM, Versus MD.MAINUL ISLAM	MR J ABEDIN MR J ISLAM	MR M H CHOUDHURY SC, SEC. EDU.

27	WP(C)/7226/2019 FIXED	PAHUMARA ANCHALIK ME SCHOOL Versus THE STATE OF ASSAM AND 9 ORS.	MR. A BARKATAKI MR B KAUSHIK MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU GA, ASSAM MR. N J KHATANIAR, SC, ELEMENTARY EDUCATION DEPARTMENT MR P NAYAK, SC, FINANCE DEPARTMENT AS WELL BTC. SC, BTC SC, FINANCE
	WITH			
28	WP(C)/1413/2024	SATESWAR BRAHMA AND 20 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH			
29	WP(C)/1428/2024	HITEN CHANDRA PATGIRI AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, EDU SC, FINANCE
	WITH			
30	WP(C)/1449/2024	NAGENDRA CHANDRA BARMAN AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH			
31	WP(C)/1462/2024	RABIN MEDHI AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH			
32	WP(C)/9023/2019	HUSNA ARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MR. U K NAIR MR. M KHAN MR R ISLAM MR J RAHMAN	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MD. I H KHAN (R-5) MR K ISLAM (R-5) SC, BTC
	WITH			
33	WP(C)/1095/2022 FIXED	BULA SARKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. S NATH MRS R DEKA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	MR. M K BORO MR. S R BARUAH MR D K ROY, SC, AHSEC (R-3) MR. B DEORI, GA, ASSAM (R-9 & 10) SC, SEC. EDU. SC, BTC
	WITH			
34	WP(C)/8147/2022	SADOU AXOM PTRTHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, SSA SC, FINANCE
	WITH			
35	WP(C)/1119/2023 FIXED	BHARAT CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. A TALUKDAR	MR. S R BORUAH (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.
	WITH			
36	WP(C)/2823/2023 FIXED	BISWESWAR DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J LASKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH			
37	WP(C)/5327/2023 FIXED	TARUN GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MS R R CHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
	WITH			
38	WP(C)/6595/2023	SUPARNA ROY Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. S K GHOSH MS F AHMED MS. B. HAZARIKA	SC, ELEM. EDU MR F U BARBHUIYA (r-7) MS S DAS (r-7)
	WITH			
	I.A.(Civil)/499/2024 in WP(C)/6595/2023	SUPARNA ROY, Versus THE STATE OF ASSAM AND 6 ORS	MR. S K GHOSH	SC, ELEM. EDU
	WITH			
39	Cont.Cas(C)/206/2024	SUPARNA ROY Versus SURANJANA SENAPATI	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. D SAIKIA MR. P K BORAH MR. A PHUKAN

40	WITH WP(C)/1492/2024	SUPARNA ROY Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
41	WITH WP(C)/2724/2024	SUPARNA ROY Versus THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
42	WP(C)/108/2024 FIXED	SAJAL DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY (P-17) MR. A K DUTTA MR. B PURKAYASTHA (P-17) MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
43	WP(C)/305/2024 FIXED	AJIT DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. N BORAH G. R. SINGHA	SC, SEC. EDU.
44	WP(C)/595/2024 FIXED	KAPIL HUSSAIN TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU GA, ASSAM
45	WP(C)/686/2024 FIXED	MASEB ALI Versus THE STATE OF ASSAM AND 7 ORS	S YESMIN MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM MR. B CHOUDHURY (SC, SSA)
46	WP(C)/2486/2024 FIXED	ABHIJIT BORA Versus THE STATE OF ASSAM AND 2 ORS (H)	MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
47	WITH WP(C)/2136/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
48	WITH WP(C)/2653/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
49	WITH WP(C)/3917/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, SEC. EDU.
50	WP(C)/3185/2024	NILAMANI NATH AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, ELEM. EDU
51	WITH WP(C)/2912/2024	DHIRU KALITA AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, ELEM. EDU
52	WP(C)/4731/2024 FIXED	PAUBAMLEING JEME AND 37 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE MS. D L DEKA MR U GHOSH MAUSAM NATH	SC, ELEM. EDU SC, N C HILLS
ORDERS				
53	Cont.Cas(C)/383/2023	NAVAJYOTI L P SCHOOL AND ANR Versus NARAYAN KONWAR AND 4 ORS	MRS. K DEVI B. M. KALITA MS S A KHALIFA	MR. D SAIKIA (r-5) MS. R B BORA (r-5) MR. S BORA (r-5) MS. N PHUKAN (R-2) MR B KAUSHIK (R-2)
54	Cont.Cas(C)/407/2023	RAUNAK HUSSAIN Versus NARAYAN KONWAR AND 2 ORS	MR. Y S MANNAN MS N DEKARAJA	MR. D SAIKIA (R2) MR. D SAIKIA (R2) MR S M T CHISTIE MR. P K BORAH MR. P K BORAH MR. U SARMA (R2)
55	Cont.Cas(C)/598/2023 FIXED	UDAY SARMA AND 3 ORS Versus NARAYAN KONWAR AND ANR	MRS. R RONGMEI MS. S DEVI	MR. D SAIKIA MR S M T CHISTIE MR. U SARMA

56	Cont.Cas(C)/737/2023	JOTIN GOGOI AND 13 ORS Versus NARAYAN KONWAR, I.A.S. AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D SAIKIA (R-3) MR. P K BORAH (R-3) MR. U SARMA (R-3)
	WITH			
57	Cont.Cas(C)/719/2023	MIRA NAZIR AND 3 ORS Versus NARAYAN KONWAR, I.A.S. AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR S M T CHISTIE(R-3) MR. R MAZUMDAR (R-1) MR. N J KHATANIAR (R-1) MS. N PHUKAN(R-3)
58	Cont.Cas(C)/17/2024 FIXED	JIBAN CH BARMAN AND ANR Versus NARAYAN KONWAR, IAS AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR. D SAIKIA (r-2,4,8,9,5) MR. B CHOUDHURY (r-9) MR. S BORA (r-4,8,9,5) MR. U SARMA (R-2) MS M DAS (R-6) MR. P SAIKIA (R-6) MR. R K MUSHAHARY (r-4,8,5) MS K DAS (r-2)
59	Cont.Cas(C)/145/2024 FIXED	BINOD BASUMATARY Versus HEMA CHANDRA SAIKIA AND ANR	MR H P GUWALA MR. A BORO H. DAIMARY	MR D KALITA(R-1) MR. D NATH(R-1) MS. S G BARUAH(R-2) MR. B BORGHAIN(R-2) MR B SAIKIA(R-2) O ASSUMI(R-1)
60	Cont.Cas(C)/427/2024	HARKHALI YADAV Versus NARAYAN KONWAR AND ANR	MR J ABEDIN MR N SARMA	MR. D SAIKIA (R-2) MR S M T CHISTIE(R-2) MR. U SARMA(R-2)
61	Cont.Cas(C)/476/2024	POMPÉE SINHA Versus SURANJANA SENAPATI,	MR. B PURKAYASTHA J.P. BARUAH	
62	I.A.(Civil)/1991/2024 in WP(C)/2377/2024	THE HEADMASTER CUM SECRETARY Versus GAUTAM DEY AND 11 ORS	GA, ASSAM MR. A K DUTTA MR. B PURKAYASTHA J.P. BARUAH J.P. BARUAH	SC, ELEM. EDU MR A R BHUYAN GA, ASSAM MR. B ZAMAN
	WITH WP(C)/2377/2024	GAUTAM DEY AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR A R BHUYAN MR. B ZAMAN	SC, ELEM. EDU GA, ASSAM MR. S D PURKAYASTHA(R-9,10) MS S.S.BORA(R-9,10) J.P. BARUAH(R-8)
63	WP(C)/4197/2024	JINTU MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU MRS. S KHATANIAR (R-5)

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LEAVE NOTE OF ADVOCATES FOR 13/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
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6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
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11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
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13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024

16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,13th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3436/2024	THANGGUNSEM HAOKIP AND ANR Versus THE UNION OF INDIA	MS. A. MEDHI	SC, DRI
2	Bail Appln./3437/2024	BIMAL RABHA AND ANR Versus THE STATE OF ASSAM	P. KALITA	PP, ASSAM
3	Bail Appln./3438/2024	BARWEL LYNGDOH Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
4	Bail Appln./3439/2024 B/O	GAUTAM BORO Versus THE STATE OF ASSAM	A BORMAN B SONOWAL	PP, ASSAM
5	Bail Appln./3440/2024	MD SAFIKUL HAQUE Versus THE STATE OF ASSAM	MR T H HAZARIKA MR A RASHID MR. K ISLAM	PP, ASSAM
6	Bail Appln./3443/2024	RUMA BEGUM AND ANR. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
7	Bail Appln./3444/2024 B/O	ABDUL MALEK @ ABDUL MALQUE Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM MR. R K MAHANTA	PP, ASSAM
8	Bail Appln./3446/2024	SOFIKUL ISLAM Versus THE STATE OF ASSAM	MR. U J SAIKIA	PP, ASSAM
9	Bail Appln./3448/2024	GHANASHYAM BARUAH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
10	Bail Appln./3450/2024	RAHUL DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MS M ZOMUANPUII MR P DOLEY	PP, ASSAM

MOTION

11	W.P.(Cri.)/37/2024	SURONJAN MANDAL Versus THE STATE OF ASSAM AND 6 ORS.	MR P KATAKI MS S BARPUJARI MRS R BEGUM	GA, ASSAM
12	AB/2975/2024	TUFOLL UDDIN @ TUFAIL Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
13	AB/2976/2024	ALI SHEIKH Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	PP, ASSAM
14	AB/2979/2024	ISMAIL ALI Versus THE STATE OF ASSAM AND ANR.	MR. N C DAS MR. S K SINGHA	PP, ASSAM
15	AB/2982/2024	RAZIUL ISLAM Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	PP, ASSAM
16	AB/2983/2024	ABDUL SATTAR AND ORS Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	
17	AB/2986/2024	SAIBAL DAS Versus THE STATE OF ASSAM AND ANR	MR. N K KALITA	PP, ASSAM
BAIL HEARING (BA)				
18	Bail Appln./4208/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MOTIBAR BHUYAN Versus THE STATE OF ASSAM	MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
19	Bail Appln./121/2024 WITH CASE RECORD(SCANNED COPY)	SIIVICHO JOHN THRO AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
20	Bail Appln./1780/2024 WITH CASE RECORD(SCANNED COPY)	MD. ABDUL ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
21	Bail Appln./1877/2024 WITH CASE RECORD(SCANNED COPY)	MD. RAJAK ALI @ DHAN ALI @ KALIA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
22	Bail Appln./1938/2024 WITH OFFICE NOTE	DAVINDER SINGH AND ANR. Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
23	Bail Appln./2204/2024 WITH CASE RECORD(SCANNED COPY)	SAIFUL ISLAM @ BABU Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
24	Bail Appln./2276/2024 WITH CASE RECORD(SCANNED COPY)	ABDUL MANNAN SARKAR Versus THE STATE OF ASSAM AND ANR	MD. S ALOM MR. M S ALAM	MS. K PHUKAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
25	Bail Appln./2292/2024 WITH CASE RECORD(SCANNED COPY)	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN M HUSSAIN	PP, ASSAM
26	Bail Appln./2777/2024 WITH OFFICE NOTE	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
27	Bail Appln./2964/2024 FIXED	SUMIT BARMAN Versus THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM SC, CBI
WITH				
28	Bail Appln./2963/2024	JYOTISMAN SARMA Versus THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM SC, CBI
29	Bail Appln./3081/2024 WITH OFFICE NOTE	JASIR UDDIN BARBHUIYA AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

30	Bail Appln./3089/2024 WITH OFFICE NOTE	BIPUL KALITA Versus THE STATE OF ASSAM AND ANR	MRS P P BORAH MR. P K DAS	PP, ASSAM
31	Bail Appln./3245/2024	MISS KAJU SAIKIA AND ANR Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
32	Bail Appln./3268/2024 FIXED	MOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
33	Bail Appln./3286/2024 FIXED	MD MAINUR RABBANI @ SADDAM AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
34	Bail Appln./3308/2024 FIXED	DILOWAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
35	Bail Appln./3327/2024 FIXED	ARUN DEBNATH Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
36	Bail Appln./3333/2024 FIXED	ABIDUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. A K DAS	PP, ASSAM
37	Bail Appln./3339/2024 FIXED	ARIFUDDIN SHEIKH Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
38	Bail Appln./3364/2024 FIXED	RANJIT KR SARKAR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. J ABBAS I HOQUE	PP, ASSAM
39	Bail Appln./3372/2024 FIXED	AYUSH KUMAR Versus CENTRAL BUREAU OF INVESTIGATION	MR P DAS A DAS MS N BARUAH MR ANAND SHARMA	SC, C B I
40	Bail Appln./3400/2024 FIXED	ABDUL ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
BAIL HEARING				
41	AB/80/2024 FIXED	MAINUL HOQUE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
42	AB/1253/2024 FIXED	GAUTAM BARUAH Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	PP, ASSAM
43	AB/1490/2024 FIXED	KRISHNA KANT NATH Versus THE STATE OF ASSAM	MR D K DAS MR. R K NATH	PP, ASSAM
44	AB/1682/2024 FIXED	RAYEJ ALI AND ANR Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
45	AB/1746/2024 WITH OFFICE NOTE, FIXED	SAHIDUL ISLAM MIAH Versus THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA	PP, ASSAM
46	AB/1850/2024 FIXED	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR N ISLAM	PP, ASSAM
47	AB/1954/2024 FIXED	BHADRESWAR NARAH Versus THE STATE OF ASSAM AND ANR.	MR G PEGU MR. N ANAND	MR. P N GOSWAMI PP, ASSAM SC, EXCISE DEPTT.
48	AB/2134/2024 FIXED	PREMADHAR HAZAWARY Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM

49	AB/2181/2024 FIXED	NUMAN AHMED Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
50	AB/2184/2024 FIXED	PUNAM RABHA Versus THE STATE OF ASSAM	R DAS MR. S K NATH MS. M BEGUM	PP, ASSAM
51	AB/2312/2024 FIXED	SMTI SANGEETA TALUKDAR Versus STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
52	AB/2315/2024 FIXED	SURAJIT GHOSH Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
53	AB/2330/2024 WITH SCANNED COPY OF CASE RECORD.	AMDADUL HOQUE @ ANZAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR N KALITA (R-2) PP, ASSAM
54	AB/2345/2024 FIXED	NIRA KUMAR PATIR Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	MS. M BARMAN (AMICUS CURIAE FOR R-2) PP, ASSAM
55	AB/2459/2024 WITH OFFICE NOTE, WITH CASE RECORD(SCANNED COPY), FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
56	AB/2483/2024 FIXED	BADSHA MIA Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI	PP, ASSAM
57	AB/2526/2024 FIXED	BADSHA MIYA Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI S ALI	PP, ASSAM
58	AB/2552/2024 FIXED	GRAPSHING SANGMA Versus THE STATE OF ASSAM	R DAS MR. S K NATH	PP, ASSAM
59	AB/2601/2024 FIXED	WASIM AKRAM Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
60	AB/2649/2024 FIXED	ALA UDDIN AND ANR Versus THE STATE OF ASSAM	MR. A S TAPADER MR M AHMED	PP, ASSAM
61	AB/2718/2024 WITH OFFICE NOTE, FIXED	BIJAY NATH Versus THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MR S NATH MS R MEDHI	PP, ASSAM
62	AB/2753/2024 FIXED	PARAN ALI AND ANR Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
63	AB/2796/2024 FIXED	AMIT MANDAL Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
64	AB/2875/2024 FIXED	NIRHANDRA THAOSEN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB MS L HMAR	PP, ASSAM
65	AB/2892/2024	KALASAN ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
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18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Wednesday,13th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/592/2024	M/S UTSHAV COMMERCIAL Versus MUNNA PRASAD GUPTA, IPS	MR. S K SINHA	
2	WP(C)/5660/2024 FIXED	MANTU NATH BORO Versus THE STATE OF ASSAM AND 2 ORS.	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	SC, P W D
3	WP(C)/5783/2024	ANGSHUMAN SARMA Versus THE STATE OF ASSAM AND 3 ORS	DR G J SHARMA	GA, ASSAM
4	WP(C)/5787/2024	DIPEN KONWAR Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR PRAKASH BORAH	SC, TIWA AUTONOMOUS COUNCIL
5	WP(C)/5790/2024	AZIZUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
6	WP(C)/5794/2024	ANUWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
7	WP(C)/5800/2024	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
8	WP(C)/5805/2024	MD. ABDUL MAJID MULLAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
9	WP(C)/5812/2024	BIDYUT THAKUR Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR PRAKASH BORAH	SC, TIWA AUTONOMOUS COUNCIL
10	WP(C)/5815/2024	NABA KANTA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
11	WP(C)/5816/2024	MAHAMMAD ALI ZINNA Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
12	WP(C)/5820/2024	GULAP HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE

13	WP(C)/5822/2024	JALALUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC. WATER RESOURCE DEPTT.
14	WP(C)/5824/2024	BISHWAJIT CHANDA AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. A T SARKAR MR. T AHMED	GA, ASSAM
15	WP(C)/5825/2024	TAFAZZUL ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
16	WP(C)/5829/2024	SABIBOR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR A ISLAM MR A SHARMA	SC, P AND R.D. GA, ASSAM
17	WP(C)/5834/2024	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
18	WP(C)/5836/2024	JYOTISH DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
19	WP(C)/5837/2024	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
20	WP(C)/5840/2024	HIFZUR RAHMAN MAZAR BHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
21	WP(C)/5843/2024	SAJAN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
22	WP(C)/5845/2024	MOTIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
23	WP(C)/5857/2024 B/O	PREMLATA DUTTA Versus THE COMMISSIONER AND 4 ORS	MS R NATH MR K BISWAKARMA	SC, GMC SC, G M D A
24	WP(C)/5865/2024	BOBBY KAUR HANSEPI Versus THE STATE OF ASSAM 2 ORS	A K GOGOI MR. L N DIHINGIA A GOGOI	GA, ASSAM
25	WP(C)/5866/2024	DOLLY KAUR DAS Versus THE STATE OF ASSAM AND 2 ORS	A K GOGOI MR. L N DIHINGIA A GOGOI	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
26	I.A.(Civil)/3354/2024 in WP(C)/2873/2024	AMRIT SARKAR Versus CHAMPA DAS AND 3 ORS	MR. S D ROY MS K DEKA	GA, ASSAM SC, BTC
	WITH WP(C)/2873/2024	CHAMPA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA MR. AJAY SARMA	GA, ASSAM SC, BTC
27	I.A.(Civil)/3384/2024 in Cont.Cas(C)/752/2022	PRAFULLA BRAHMA Versus ANURAG GOEL, IAS AND ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
	WITH Cont.Cas(C)/752/2022	PRAFULLA BRAHMA Versus ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
28	I.A.(Civil)/3385/2024 in Cont.Cas(C)/675/2022	MANAJ KUMAR BRAHMA, Versus ANURAG GOEL AND 2 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
	WITH Cont.Cas(C)/675/2022	MANAJ KUMAR BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	

ADMISSION

29	WP(C)/419/2019 FIXED	LOGISTIC TRANSPORT OF INDIA PVT. LTD. Versus THE UNION OF INDIA AND 6 ORS.	MR. S D PURKAYASTHA MR. U CHOUDHURY MR. C PHUKAN	ASSTT.S.G.I. SC, PGCI LTD. SC, POWER GRID
30	WP(C)/982/2023 B/O	M/S UTPALA TRADERS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MS. M ROY MR T CHHETRI	SC, P H E SC, K A A C
31	WP(C)/985/2023 B/O	SAMSUDDIN AHMEED Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MR. D K JAIN MS F INTAZ	GA, ASSAM SC, WATER RESOURCE
32	WP(C)/3903/2023	M/S KHAN BROTHERS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MR H MAZUMDER MISS. J GOGOI	MR. S CHAMARIA SC, AGRI. DEPARTMENT SC, FINANCE SC. ASSAM SEED CORPN.
WITH				
33	WP(C)/3882/2023	M/S R AND D ASSOCIATES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC. AGRICULTURE SC. ASSAM SEED CORPN. SC, FINANCE
34	WP(C)/5897/2023 B/O	ANJANA GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MS B GOGOI MR J K Bhuyan MR G BHARADWAJ	GA, ASSAM
35	WP(C)/7269/2023 FIXED	M/S MRIDUL KUMAR LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAJIN MS A DEVI MS. H BORAH	SC, AGRI. DEPARTMENT
36	WP(C)/3263/2024 FIXED	SWAPAN KR RAY Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. S RANA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
37	WP(C)/3428/2024 FIXED	M/S AFCONS ENGINEERING Versus THE STATE OF ASSAM AND 5 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	GA, ASSAM MR. T GOGOI(R-5,6) NAYANMONI KALITA(R-5,6)
38	WP(C)/3667/2024 FIXED	KRISHNA NATH @ KRISHNA MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS.	MS. N BORAH MR S DUTTA MR U.SARMAH MS. D SARMAH	GA, ASSAM SC, K A A C SC, FINANCE
39	WP(C)/4170/2024	DILIP RONGHANG Versus THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	GA, ASSAM SC, HEALTH SC, FINANCE SC, K A A C
ORDERS				
40	Cont.Cas(C)/531/2015 FIXED	NIRMAL KUMAR AGARWALLA Versus RAJESH PRASAD and ORS	MR.B GOGOI MS.D DAS	DR.B AHMED(R-2 & 6) MR.N HAQUE(R-2 & 6) MR.M HUSSAIN(R-2 & 6) MR P NAYAK MR.KHAYERUDDIN(R-2 & 6)
41	Cont.Cas(C)/329/2022 FIXED	KAMAL SING BRAHMA Versus ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA	MR. D SAIKIA MR. S R RABHA (R-2) MR P NAYAK (R-2) MR. R K MUSHAHARY
42	Cont.Cas(C)/780/2023 FIXED	SALEHA BEGUM AND ANR Versus DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	MR. P N GOSWAMI(R-2) MS. M KALITA(R-2)
WITH				
43	Cont.Cas(C)/781/2023	HARESWAR KALITA AND ANR Versus DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	MR. P N GOSWAMI(R-2) MS. M KALITA(R-2)
WITH				
44	Cont.Cas(C)/782/2023	SARAT BORA AND ANR Versus DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	MR. P N GOSWAMI(R-2) MS. M KALITA(R-2)

45	WP(C)/5568/2023 FIXED	FORYOUR RESQUE PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. B CHAKRABORTY (r-6) MR. B CHAKRABORTY (r-6) MRS P HAZARIKA (R-6)
46	Review.Pet./170/2024 WP(C) 4034/24 (D/O), FIXED	TRIBENI CONSTRUCTION LTD Versus M/S BADRI RAI AND COMPANY AND 3 ORS	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, PWD
47	WITH WP(C)/4789/2024	M/S BADRI RAI AND COMPANY Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. S P SHARMA	MR. I CHOWDHURY SR ADV(R-4) MR T DAS(R-4) R. CHAUHAN(R-4) MR R DAS(R-4) MS A CHOPHY(R-4) SC, PWD
48	I.A.(Civil)/2436/2024 FIXED in WP(C)/4940/2023	THE TEWARIPAL ECO DEVELOPMENT COMMITTEE OF EASTERN ASAM WILDLIFE DIVISION AND 2 ORS Versus M/S NADUAR KOIBARTA MACH MARA S. S. LTD. AND 5 ORS	MR M R ADHIKARI MS M BORAH	GA, ASSAM MR. N BORAH
	WITH WP(C)/4940/2023	M/S NADUAR KOIBARTA MACH MARA S. S. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024

25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,13th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 7

[THIS BENCH WILL SIT AT 10:30 AM

**HONOURABLE DIVISION BENCH-II AND SINGLE BENCH
OF HONOURABLE MR. JUSTICE NELSON SAILO WILL
SIT AFTER RISING OF THIS BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 Review.Pet./184/2019 B/O, IN WP(C)/6771/2014 (D/O)	MD. SIRAJ ALI @ CHIRAJ ALI AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

LEAVE NOTE OF ADVOCATES FOR 13/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
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18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024

22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Wednesday,13th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE KARDAK ETE****COURT NO: 7****[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6761/2018 FIXED, WITH LCR	HASEN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/4690/2024 B/O, WITH LCR	FATEMA KHATUN @ FATEMA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	WITH WP(C)/4692/2024 WITH LCR	ANOWAR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
4	WITH WP(C)/4693/2024 WITH LCR	AMBIYA KHATUN @ AMBIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/4704/2024 B/O	SUFIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/4858/2024	MONJUR ISLAM @ MONJUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/5379/2024 FIXED	HUSSAIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/5640/2024 FIXED	SIRAJUL HOQUE @ CHIRAJUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
9	WP(C)/5779/2024	LAILI KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. P A AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

10	WP(C)/5780/2024	RASHIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/5782/2024	NURU MIAH @ NUR MOHAMMAD ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. J A AHMED MR. K M HASSAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/5784/2024	ABDUL @ ABDUR ROFIQUE Versus THE UNION OF INDIA AND 5 ORS	MR B C DAS MR S KHOUND	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/5819/2024	KAD BHANU Versus THE UNION OF INDIA AND 5 ORS	MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/5821/2024	RAHIMAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM DY.S.G.I. SC, F.T
15	WP(C)/5830/2024	MALAM MIAH Versus THE UNION OF INDIA AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/3447/2024 in WP(C)/5830/2024	MALAM MIAH Versus THE UNION OF INDIA AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MR M AHMED MR M AHMED	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
16	WP(C)/5849/2024	MD. DANEZ ALI @ DANES ALI @ DANECH ALI Versus THE UNION OF INDIA AND 6 ORS	MR. K MIRA MR. A A MONDAL MR S HUSSAIN MR. S A B KHABIR	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
		<u>ADMISSION</u>		
17	WP(C)/118/2020 WITH LCR	ROHIMA BIBI @ ROHIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A ISLAM MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	WP(C)/304/2020 WITH LCR	MD. ABDUL HASIM @ HASIM ALI Versus THE UNION OF INDIA AND 6 ORS.	MS. M R DEVI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2,3,4,7)
19	WP(C)/356/2020 WITH LCR	MAYURI KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T
20	WP(C)/397/2020 WITH LCR	KALIDASI DAS @ KALI DAS Versus THE UNION OF INDIA AND 5 ORS	L R MAJUMDAR MR. I HUSSAIN MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
21	WP(C)/503/2020 WITH LCR	AYSHA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR A ISLAM MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
22	WP(C)/560/2020 WITH LCR	ABDUL RASID @ ABDUR RASID Versus THE UNION OF INDIA AND 5 ORS.	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
23	WP(C)/1771/2020 WITH LCR	HALIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

24	WP(C)/2003/2020 WITH LCR	ASHIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
25	WP(C)/2395/2020 B/O, WITH LCR	JAHIRA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
26	WP(C)/2479/2020 WITH LCR	BANABASHI DAS @ SRI BANSHI DAS AND 3 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	WP(C)/417/2021 WITH LCR	NOOR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH			
28	WP(C)/383/2021	NOOR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. M A CHOUDHURY MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	WP(C)/427/2021 WITH LCR	MD KARIJUL ISLAM @ KHARIZUL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
30	WP(C)/444/2021 WITH LCR	KALPANA BALA MANDAL Versus THE UNION OF INDIA AND 6 ORS	MS. P BASFORE MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	WP(C)/491/2021 WITH LCR	SORO BALA BARMAN @ NIYATI RANI BARMAN Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
32	WP(C)/679/2021 WITH LCR	ABDUL SALAM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. M A CHOUDHURY MS R DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
33	WP(C)/723/2021 WITH LCR	BAREK ALI PARAMANIK AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR R A AHMED MR. M A MONDAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
34	WP(C)/733/2021 WITH LCR	SANGSER ALI @ SAMSER ALI Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
35	WP(C)/4876/2024 WITH LCR	MD. AMIR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED MR. R ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
		ORDERS		
36	Review.Pet./127/2019 FIXED, IN WP(C)/7493/2018 (D/O)	MOSLIM ALI @ MUSLIM UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ECI
37	Review.Pet./81/2020 IN WP(C)/307/2018 (D/O), WITH LCR	MUSTT MAJIDA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

38	Review.Pet./100/2021 FIXED, WP(C)/6367/2017	ASHIR UDDIN @ ASUR UDDIN MIAH Versus UNION OF INDIA AND 3 ORS	MR Z HUSSAIN MS. D GHOSH MR A W AMAN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN MS. F H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
39	W.P.(Cri.)/19/2023	MOHAMMAD ANUWAR Versus STATE OF ASSAM AND OTHERS	MS K LOYA MS. S NEWAR MR D KHAN	GA, ASSAM MR. R K D CHOUDHURY MRS. A GAYAN DY.S.G.I.
40	W.P.(Cri.)/13/2024 FIXED	NANDA RANI SINGHA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P HAZARIKA D LASKAR	GA, ASSAM
41	W.P.(Cri.)/33/2024 FIXED	PRAMOD YADAV @ TINKU Versus THE UNION OF INDIA AND 5 ORS	MR P KATAKI MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	GA, ASSAM MR. K K PARASAR (R- 1 TO 4) DY.S.G.I.
42	I.A.(Civil)/2323/2024 in WA/8350/2024	SARAT CHANDRA BURAGOHAIN Versus OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS	MR P BHARDWAJ MS. B DEVI MR. P G BHAGAWATI	
	WITH WA/8350/2024 (Filing Number)	SARAT CHANDRA BURAGOHAIN Versus OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS H	MR P BHARDWAJ	
43	I.A.(Civil)/3092/2024 WITH LCR in WP(C)/5838/2019	AYMONA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. M H SAIKIA MS S Z HAYAT MS B H SHIRIN	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH WP(C)/5838/2019	AYMONA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MS J A AHMED MS R R MUZIB MR. M H SAIKIA MR. M KALITA MS S Z HAYAT MS B H SHIRIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 13/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
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8)	MR. N ALAM	04-11-2024	To	20-11-2024
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10)	MR. B BARMAN	05-11-2024	To	15-11-2024
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12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
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16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024

19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,13th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/585/2024	MRS DUKHASRI BASUMATARY @ DUKASHRI BASUMATARY AND 2 ORS Versus P VIJAYA BHASKAR REDDY AND ANR	MD B ISLAM MR. S UDDIN MR. S S AHMED	
2	Cont.Cas(C)/587/2024	PRONAB ADHYAPAK Versus RITURAJ BORA AND 4 ORS.	MR P BHARDWAJ MS. B DEVI	
3	WP(C)/5455/2024 FIXED	ANINDITA BORA AND ANR Versus THE SECRETARY AND 11 ORS (H)	MR. R P SARMAH MR. D DOLEY MS A DEKA	SC, HEALTH
4	WP(C)/5602/2024 FIXED	SUNIL DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR P H KONWAR	SC, PWD
5	WP(C)/5619/2024 FIXED	HIMASHMI SAIKIA AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, NHM SC, HEALTH AND F W
6	WP(C)/5645/2024 B/O	MRIDU PABAN NATH Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, HEALTH
7	WP(C)/5778/2024	ARAFAD ALOM BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. D SARAF MR. S S GUPTA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
8	WP(C)/5788/2024	SHARIFUL ISLAM Versus THE UNION OF INDIA AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	DY.S.G.I.
9	WP(C)/5789/2024	KHANINDRA NATH DAS AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA S.U. CHOUDHURY	DY.S.G.I. SC, FOREST
10	WP(C)/5799/2024	CHARATI BAGH AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	GA, ASSAM SC, FOREST

11	WP(C)/5804/2024 B/O	DR. MRIDU PABAN NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, HEALTH
12	WP(C)/5806/2024	MRITUNJAY SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEBA
13	WP(C)/5808/2024	ANANTA PATOWARY Versus THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM	GA, ASSAM
14	WP(C)/5814/2024	TIKEN CH RAY AND 79 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR H P GUWALA MR. A BORO MS N NEWME	GA, ASSAM SC, BTC SC, FINANCE SC, FOREST
15	WP(C)/5826/2024	BADRUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR G R A MOTTAQUEE	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE DEPTT. SC, FOREST
16	WP(C)/5828/2024	MASHARRAF HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	SC, FOREST
17	WP(C)/5833/2024	GITA DUTTA @ GITA DEY Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM SC, BTC SC, HANDLOOM AND TEXTILE
18	WP(C)/5835/2024	NIPAN MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM SC, BTC SC, FOREST
19	WP(C)/5842/2024	MUSST. ALIJA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR B MALAKAR	GA, ASSAM
20	WP(C)/5844/2024	NO. 010025655 CT/GD SHRAWAN KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR M A ISLAM MR J I MONDAL	DY.S.G.I.
21	WP(C)/5846/2024	KAMAL CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR S NATH	GA, ASSAM
22	WP(C)/5848/2024	ABDUL SATTAR Versus THE STATE OF ASSAM AND 5 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM SC, FINANCE SC, REVENUE
23	WP(C)/5862/2024	PRIYANKA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM
24	WP(C)/5864/2024	NITUL CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N HAQUE MR. N G KUNDU MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE
ORDER (STAY VACATING)				
25	I.A.(Civil)/2295/2024 FIXED in WP(C)/4156/2023 WITH WP(C)/4156/2023	THE UNION OF INDIA AND 3 ORS. Versus MANTU BARMAN MANTU BARMAN Versus THE UNION OF INDIA AND 3 ORS.	MR. A K DUTTA MR S BORTHAKUR MR. D GOGOI	MR. S BORTHAKUR MR. A K DUTTA DY.S.G.I.
ADMISSION				
26	WP(C)/8428/2018 FIXED	SHYAMA PRASAD BHATTACHARJEE Versus UNITED BANK OF INDIA AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA

27	WP(C)/4321/2021	KAMALI BARO @ KAMALI BORO Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI	SC, PWD SC, FINANCE
28	WP(C)/6327/2021 FIXED	SONOLA LANGTHASA Versus THE STATE OF ASSAM AND 6 ORS.	MR H TALUKDAR MS. M DEKA	GA, ASSAM SC, DIMA HASAO SC, PWD SC, FINANCE
29	WP(C)/2933/2022	BHASKAR BHATTACHARJYA AND 11 ORS Versus NATIONAL HEALTH MISSION AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA MR H P NEPAL	GA, ASSAM SC, HEALTH
30	WP(C)/169/2023 FIXED	JHARNA PATGIRI Versus THE STATE OF ASSAM AND 7 ORS	MS. S DOLEY MS. M K SHARMA	GA, ASSAM SC, AG MR. S K MEDHI (R-6,7) SC, FINANCE
31	WP(C)/1968/2023 FIXED	ROHINI PHANGCHOPI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. S C KEYAL (R 6) SC, EDU SC, WATER RESOURCE
32	WP(C)/3494/2023 B/O	RIMPEE BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, HEALTH
	WITH			
33	WP(C)/3492/2023	MOUSUMI BORA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	MR. A T SARKAR (R-7) SC, HEALTH
34	WP(C)/5203/2023 FIXED	MD TARIKUDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. A K AZAD MS S DEVI	GA, ASSAM SC, AG MR. D ROY, SC, SEBA SC, FINANCE
35	WP(C)/5525/2023 FIXED	PANKAJ OZA AND 9 ORS Versus THE STATE OF ASSAM AND 77 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	GA, ASSAM
	WITH			
36	WP(C)/3835/2023	PANKAJ OZA AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM
37	WP(C)/40/2024 FIXED	APURBA SAIKIA AND 393 ORS Versus THE UNION OF INDIA AND 4 ORS.	MR B SINHA MR. A NATH MR. N BORO MR. S UPADHAY	MR. S. HASSAN (SC, AG) MR. B CHAKRAVARTY MR. S K MEDHI (r-1) DY.S.G.I.
38	WP(C)/537/2024	CHAMPAK SONOWAL Versus THE UNION OF INDIA AND 3 ORS	MR. R SARMA MR. K KONWAR	MRS. R DEVI ASSTT.S.G.I.
39	WP(C)/805/2024	KULAJIT DAS @ KULAJEET DAS@ KULJIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR H K MAHANTA MR. R D BHUYAN MS E B GOGOI	SC, PWD SC, FINANCE
40	WP(C)/1355/2024 B/O	DHRITIMAN RAY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. N HOQUE MD. S HUDA MD. K ISLAM	GA, ASSAM MR. J HANDIQUE, SC REVENUE
	WITH			
41	WP(C)/1842/2024	KISHOR KUMAR DEKA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. R PHUKAN	GA, ASSAM SC, REVENUE
42	WP(C)/1660/2024 FIXED	KHUSBOO HARLALKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	GA, ASSAM SC, AG SC, FINANCE
43	WP(C)/2075/2024 B/O	TARUN DAIMARY Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, PWD ROAD SC, AG
44	WP(C)/2188/2024	MD. ABDUL HANNAN RAJBARBHUIYA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	MR. K GOGOI DY.S.G.I.
45	WP(C)/2210/2024 FIXED	DHANANJOY KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. F A HASSAN MS. U NANDA MR. A K DAS	SC, HANDLOOM AND TEXTILE SC, K A A C

46	WP(C)/4033/2024 FIXED	DHARMENDRA KUMAR POONIA Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MR. P BORAH	MS. B SARMA DY.S.G.I.
47	WP(C)/4484/2024 B/O	DILIP KALITA Versus THE STATE OF ASSAM AND 2 ORS	DR. P K GOSWAMI MR A BARMAN	GA, ASSAM SC. IRRIGATION
48	WP(C)/5330/2024 FIXED	A. KARAN SINGHA Versus THE UNION OF INDIA AND 8 ORS .	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MRS S BARUAH (CGC) DY.S.G.I.
49	WP(C)/5590/2024 B/O	SUMOD PORBOSA Versus THE DIMA HASAO AUTONOMOUS COUNCIL AND 2 ORS	MR. J LASKAR	SC, N C HILLS
ORDERS				
50	WP(C)/2537/2018 B/O	CHANA KUMAR NATH Versus THE STATE OF ASSAM AND 8 ORS.	MR. S DUTTA MRS. S ROY MR S NATH MS I DAS	GA, ASSAM MR. S K DAS (R4, R8-R9) MR. A H ALAMGIR (R-7) MR R KARIM (R4, R8-R9)
51	Cont.Cas(C)/263/2019 FIXED	PRADIP KUMAR BASUMATARY AND 6 ORS. Versus BIREN CH. PHUKAN, IAS and ORS.	MR. S BISWAS MR. A BORO	MR. D SAIKIA (r-3,4) MR. A K BHUYAN MS. R B BORA (r-3,4) MR. S BORA (r-3,4) MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM
52	WP(C)/659/2024 CAVT. NO.14162/023, FIXED	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 14 ORS	MS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, APSC MR. J I BORBHUIYA SC, BTC FOR CAVEATOR
53	WITH WP(C)/5568/2022	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MRS. M BURHAGOHAIN SMTI H DEVI
54	WITH I.A.(Civil)/3294/2023 in WP(C)/5568/2022 WP(C)/5143/2024 FIXED	GOUTAM GOGOI Versus BHUMA RANI BARGAYARY AND 8 ORS. E MD. LUTFUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR A HOSSAIN MR. B J GHOSH RUBI GOGOI	GA, ASSAM SC, BTC GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 13/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
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24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,13th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 10

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./373/2024	MOHAMMAD ALIMUDDIN Versus THE STATE OF ASSAM AND 2 ORS	N NEOG L BANIK MR. S KAUR	PP, ASSAM
	WITH I.A.(Crl.)/1065/2024 in Crl.A./373/2024	MOHAMMAD ALIMUDDIN Versus THE STATE OF ASSAM AND 2 ORS	N NEOG L BANIK MR. S KAUR	PP, ASSAM
2	Crl.A./374/2024	JITU GOGOI Versus THE STATE OF ASSAM AND ANR	MR. A R SHOME RAJ HAZARIKA R DEB	PP, ASSAM
ORDERS				
3	Crl.A./126/2023 1 Y 10 M 18 D :WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 2	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN	MR. S BISWAS, LEGAL AID R-2 PP, ASSAM
	WITH I.A.(Crl.)/293/2023 in Crl.A./126/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
4	Crl.A./142/2023 1 Y 7 M 27 D :WITH LCR - 5 (FIVE) FILES	KUDDUS ALI @ KUDDUS ALI Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MR. A AHMED MR. I U CHOWDHURY	MS. D GHOSH (r-2) MR. M AHMED (r-2) MS H BETALA (r-2) MS A HUSSAIN (r-2) MR I CHAKMA (r-2) MR. S. K. CHAKMA (r-2) MR A.K. HAJONG (r-2) PP, ASSAM
	WITH I.A.(Crl.)/182/2024 in Crl.A./142/2023	KUDDUS ALI @ KUDDUS ALI Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. S K NARGIS MR. A AHMED	PP, ASSAM

5	Crl.A./464/2023 WITH OFFICE NOTE, LCR - 6 (SIX) FILES, P.B - 12	BADSHA FAKIR AND ANR. Versus THE STATE OF ASSAM	MR Z KAMAR MS N BEGUM MR B TALUKDAR MR S J CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/1234/2023 in Crl.A./464/2023	BADSHA FAKIR AND ANR. Versus THE STATE OF ASSAM	MR Z KAMAR MS N BEGUM MR B TALUKDAR MR S J CHOUDHURY	PP, ASSAM
6	Crl.A./413/2023 1 Y 1 M 27 D :	MD. DAROG ALI @ JAKIR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN	PP, ASSAM
	WITH I.A.(Crl.)/1095/2023 in Crl.A./413/2023	MD. DAROG ALI @ JAKIR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN	PP, ASSAM
7	Crl.A./421/2023	LAL MAMUD KHAN @ MAMUD Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. J ABBAS	PP, ASSAM
8	Crl.L.P./43/2024 in Crl.A./8180/2024	THE STATE OF ASSAM Versus RUBUL BURAGOHAIN	PP, ASSAM	
	WITH Crl.A./8180/2024 (Filing Number)	STATE OF ASSAM REPRESENTED BY PP Versus RUBUL BURAGOHAIN	MR KAMAL KRISHNA PARASAR	
	WITH I.A.(Crl.)/1061/2024	THE STATE OF ASSAM Versus RUBUL BURAGOHAIN	PP, ASSAM	
9	Crl.L.P./45/2024 in Crl.A./8609/2024	THE STATE OF ASSAM Versus RUBUL BURAGOHAIN	PP, ASSAM	
	WITH Crl.A./8609/2024 (Filing Number)	STATE OF ASSAM REPRESENTED BY PP Versus RUBUL BURAGOHAIN	MR KAMAL KRISHNA PARASAR	
	WITH I.A.(Crl.)/1062/2024	THE STATE OF ASSAM Versus RUBUL BURAGOHAIN	PP, ASSAM	
10	CRL.A(J)/68/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES	AYANAL HOQUE Versus THE STATE OF ASSAM	MR. U CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/764/2024 in CRL.A(J)/68/2024	AYANAL HOQUE Versus THE STATE OF ASSAM	MR. U CHOUDHURY	PP, ASSAM
11	Crl.A./78/2024 WITH OFFICE NOTE, LCR - 6 (SIX) FILES	SHYAMA PRASAD GOSWAMI @ SEMA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR K J SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/277/2024 in Crl.A./78/2024	SHYAMA PRASAD GOSWAMI @ SEMA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR K J SAIKIA	PP, ASSAM
12	Crl.A./204/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES	PRASANNA DIHINGIA Versus THE STATE OF ASSAM AND ANR.	MR. P DOWARAH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
	WITH I.A.(Crl.)/609/2024 in Crl.A./204/2024	PRASANNA DIHINGIA Versus THE STATE OF ASSAM AND ANR.	MR. P DOWARAH MR W R MEDHI MR P TALUKDAR	PP, ASSAM

13	CrI.A./249/2024 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES	MD. ARIFUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR J MOLLAH MR J DAS MRS. A BHANU MS. S P DAS A. N. H PHOM	PP, ASSAM
	WITH I.A.(CrI.)/735/2024 in CrI.A./249/2024	MD. ARIFUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR J MOLLAH MR J DAS MRS. A BHANU MS. S P DAS A. N. H PHOM	PP, ASSAM
14	I.A.(CrI.)/1066/2024 in CRL.A(J)/9393/2024	JAKIR ALI Versus THE STATE OF ASSAM AND ANR	MS. N CHOUDHURY	PP, ASSAM
	WITH CRL.A(J)/9393/2024 (Filing Number)	JAKIR ALI Versus THE STATE OF ASSAM AND ANR	MS. N CHOUDHURY	
15	I.A.(CrI.)/1069/2024 in CrI.A./8936/2024	SABIN DAS Versus THE STATE OF ASSAM AND ANR	MR. N N B CHOUDHURY	PP, ASSAM
	WITH CrI.A./8936/2024 (Filing Number)	SABIN DAS Versus THE STATE OF ASSAM AND ANR	MR. N N B CHOUDHURY	
HEARING				
16	CrI.A./85/2022 WITH OFFICE NOTE	SAIDUL ALAM Versus NATIONAL INVESTIGATION AGENCY AND ANR.	MS. S K NARGIS MS. A MESEN MS J BEGUM	MR. R K D CHOUDHURY, SC, NIA(R 1) SC, NIA MS. S. JAHAN,ADDL PP,ASSAM(R 2)

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LEAVE NOTE OF ADVOCATES FOR 13/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
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6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024

26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,13th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/510/2024 FIXED	ANWARUL HAQUE LASKAR Versus LEYAQAT ALI AAFAQUI	MR F Z MAZUMDER	MR D J DAS ADDL. C G C
2	Cont.Cas(C)/562/2024 FIXED	AFTAB UDDIN MAZUMDER Versus MR LEYAQAT ALI AAFAQUI,	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	
3	Cont.Cas(C)/584/2024	CHITRAMAL MUDIAR Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	
4	Cont.Cas(C)/586/2024	SAMERJAN NESSA Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	
5	Cont.Cas(C)/588/2024	MURSIDA BEGUM @ MURSIDA KHATUN Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	
6	Cont.Cas(C)/590/2024	NAZRUL HUSSAIN CHOUDHURY Versus SUMIT SATTAWAN AND ANR	MD B ISLAM MR A ALAM MS. J AHMED MR. S UDDIN MR. S S AHMED	
7	Cont.Cas(C)/593/2024	SMTI BHAGILA DEURI Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	
8	Cont.Cas(C)/594/2024	ANIMA KHATUN Versus ASHAN ALI	MR. P HAZARIKA MR. T R SARMA MR. H S BORAH MR. A K ROY	
9	WP(C)/2179/2024 FIXED	MD. ABDUL KADIR Versus THE STATE OF ASSAM AND 3 ORS	MR. M H ANSARI MR. S ALIM	GA, ASSAM MR D DEKA(R-1) MR N J KUMAR(R-1)

10	WP(C)/3130/2024 FIXED	BHABESH MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR R RAJKHOWA B KHAKHLARY MS M GOGOI MS P GOGOI MS. K DEKA U SWARGIARY MS LUBNA CHOUDHURY	GA, ASSAM SC, REVENUE
11	WP(C)/5357/2024 FIXED	M/S DUROPLY INDUSTRIES LIMITED Versus THE UNION OF INDIA AND 2 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, CGST DY.S.G.I.
12	WP(C)/5476/2024 FIXED	M/S RAILTRACK CONCRETE PRODUCTS PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR. D J KAPIL	SC, GST DY.S.G.I. SC, FINANCE DEPTT.
13	WP(C)/5612/2024 FIXED	DHRUBAJYOTI BORGHAIN Versus UNION OF INDIA AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA MR. R K MAHANTA	DY.S.G.I. SC, INCOME TAX
14	WP(C)/5703/2024 FIXED	SRI TAPAN HALDER Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
15	WP(C)/5709/2024 FIXED	GATEWAY PARADISE ASSAM PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
16	WP(C)/5719/2024 FIXED	DISPUR LAW COLLEGE SPONSORING AND MANAGING COMMITTEE, Versus UNION OF INDIA,	MS. N HAWELIA	
17	WP(C)/5760/2024 B/O	JIVIKA FARMERS GROUP (ASG) Versus THE UNION OF INDIA AND 5 ORS	MR F Z MAZUMDER	DY.S.G.I. SC, AGRI. DEPARTMENT
18	WP(C)/5786/2024	PAPARI DAS Versus THE UNION OF INDIA AND 6 ORS	MR. W RAHMAN	GA, ASSAM DY.S.G.I. SC, FINANCE SC, REVENUE
19	WP(C)/5798/2024	RAJ SHEKHAR SEN AND 2 ORS Versus THE ASSAM BOARD OF WAKF	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. N I KHAN MR. T SARMA	
20	WP(C)/5802/2024	GAUTAM SAHA Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MR H DAS	GA, ASSAM
21	WP(C)/5809/2024	PREM BAHADUR CHETRI AND 31 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. S SHARMA MR. B B KAKATI	GA, ASSAM SC, REVENUE
22	WP(C)/5810/2024	ABDUL AZIZ MAZUMDER AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, P AND R.D. GA, ASSAM
23	WP(C)/5818/2024	TOFIK ALI Versus THE STATE OF ASSAM AND 8 ORS	MR. S DAS MD A S AHMED	GA, ASSAM
24	WP(C)/5831/2024	HAI SUILE RIAME @ HEISULE RIAME Versus THE STATE OF ASSAM AND 4 ORS	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	SC, REVENUE SC, DIMA HASAO
25	WP(C)/5832/2024	ALI AKBAR Versus THE UNION OF INDIA AND 4 ORS	MR. W RAHMAN	GA, ASSAM DY.S.G.I. SC, FINANCE DEPTT. SC, REVENUE
26	WP(C)/5838/2024	MINATI DUTTA MEDHI Versus THE COMMISSIONER OF POLICE GUWAHATI CITY AND ANR	MR. A SARMA	GA, ASSAM

27	WP(C)/5839/2024	M/S DIPAK ENTERPRISE Versus UNION OF INDIA AND 3 ORS	MR S K AGARWAL M AGARWAL	SC, GST
28	WP(C)/5841/2024	BINOY KUMAR NATH Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	SC, BTC SC, REVENUE
29	WP(C)/5847/2024	RAMESH LALUNG Versus THE STATE OF ASSAM AND 3 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	GA, ASSAM SC, G M D A SC, REVENUE
30	WP(C)/5850/2024	ARCHANA DEORI Versus THE STATE BANK OF INDIA AND 4 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	SC, SBI SR. GA, ASSAM
31	WP(C)/5851/2024	PROBITRA SONOWAL Versus THE GAUHATI HIGH COURT AND 7 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	SC, GHC
32	WP(C)/5853/2024	DIHINGIA MOTORS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
33	WP(C)/5863/2024	NURJAMAL SHEIKH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MD H R AHMED M BEGUM	SC, BTC SC, REVENUE
ORDER (IMPLEADMENT OF PARTY)				
34	I.A.(Civil)/3407/2024 B/O in WP(C)/3355/2020	ON THE DEATH OF PETITIONER ABDUL KHALEQUE KHAN @ ABDUL KHALEQUE HIS LEGAL HEIRS HUSNARA BEGUM, Versus THE STATE OF ASSAM AND 3 ORS.	MR. Z HAMMAD	GA, ASSAM MR N ALAM MR K JAIN SC, REVENUE
	WITH WP(C)/3355/2020	ABDUL KHALEQUE KHAN @ ABDUL KHALEQUE Versus THE STATE OF ASSAM AND 3 ORS.	MR. Z HAMMAD	GA, ASSAM MR. N ALAM (R4) MR K JAIN (R4) MR K JAIN (R4) SC, REVENUE
	WITH I.A.(Civil)/3408/2024 in WP(C)/3355/2020	ON THE DEATH OF PETITIONER ABDUL KHALEQUE KHAN @ ABDUL KHALEQUE HIS LEGAL HEIRS HUSNARA BEGUM, Versus THE STATE OF ASSAM AND 3 ORS.	MR. Z HAMMAD	GA, ASSAM MR N ALAM MR K JAIN SC, REVENUE
ADMISSION				
35	WP(C)/3986/2022 FIXED	SMTI. BASANTI BARMAN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MS. S CHAKRAVARTY MRS. P. SARMA MS S SARMA HAZARIKA MS. P CHUTIA	MR. SURAJIT DAS (r-5,6) GA, ASSAM MR P C GOSWAMI (r-5,6) MR. P P DAS (r-5,6) SC, REVENUE
	WITH WP(C)/5685/2021	BASANTI BARMAN AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M NATH MR. A BHATTACHARJEE MS. P CHUTIA	GA, ASSAM MR P C GOSWAMI MR. P P DAS SC, P H E
	WITH WP(C)/3971/2022	SMTI. BASANTI BARMAN AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. U K NAIR MS. S CHAKRAVARTY MRS. P. SARMA MS S SARMA HAZARIKA MS. P CHUTIA	MR. SURAJIT DAS (R-9,10) SC, P AND R.D. MR P C GOSWAMI (R-9,10) MR. P P DAS (R-9,10) MR B DEORI, JR. GA, ASSAM (R-3 & 5)
38	WP(C)/3105/2023 FIXED	M/S SRI KRISHNA ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A GAYAN	GA, ASSAM SC, BTC SC, PWD MS. S KONWAR

39	WP(C)/3107/2023 FIXED	MANOJ KUMAR MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A GAYAN	GA, ASSAM SC, BTC SC, PWD MS. S KONWAR
40	WP(C)/6635/2023 B/O	UDAI GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR. P D NAIR(R-3,5,6) MR. A CHETRY (R-3,5,6) MR G ALAM(R-3,5,6) MR. H ROHMAN(R-3,5,6) MR D DEKA SC, INFORMATION COMMISSION
41	WP(C)/7579/2023 FIXED	MOINUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM
42	WP(C)/1175/2024 FIXED	HALAKURA POPULAR SENIOR SECONDARY SCHOOL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M DAS	GA, ASSAM MR. B D DEKA (R-5) MR. M DAS (R-5) N CHAUDHURY (R-5) MR A BHATRA (R-5) MR A DEKA (R-5) SC, EXCISE DEPTT.
43	WP(C)/1393/2024 FIXED	ANJU PRASAD Versus THE GAUHATI HIGH COURT AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, GHC
44	WP(C)/2802/2024 FIXED	ANJALI GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MR. D. BORAH	GA, ASSAM SC, REVENUE
45	WP(C)/3421/2024 FIXED	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. H ISLAM	SC, CO OP MR. I H LASKAR (R-5) MR. P K DEKA(R-5) MR. P DAIMARY(R-5) MR. R. KARIM(R-5) MS. N M LONGKENG(R-5)
	WITH I.A.(Civil)/2547/2024 in WP(C)/3421/2024	SUJIT DAS AND ANR Versus SABITA DAS AND 2 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
	WITH I.A.(Civil)/2550/2024 in WP(C)/3421/2024	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
46	WP(C)/3582/2024 FIXED	HAYAT AUTO WORLD Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. P K MUNIR MR. A. GAYAN	MR. A K SAHEWALLA(R-1,2) MR. W SHARMA(R- 1,2) SC, SBI
47	WP(C)/5237/2024 FIXED	GOLAM HUSSAIN LASKAR AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
48	WP(C)/5383/2024 FIXED	LALJIT CHAUHAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	GA, ASSAM
ORDERS				
49	WP(C)/6107/2022 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. K N CHOUDHURY (R-8) MR. P K TIWARI(R-2,3,4,5,6) MR D J DAS (R-8) MR H GUPTA MS. N MAHANTA (R-8) MR. A R GOGOI(R-2,3,4,5,6) MR. U PATHAK(R-2,3,4,5,6) MR. N GAUTAM (R-8) ASSTT.S.G.I.

50	I.A.(Civil)/2059/2024 F.A NO. 10/ 1978 (D/O), F.A NO. 11/ 1978 (D/O), FIXED in WP(C)/1235/2022 WITH WP(C)/1235/2022	THE UNION OF INDIA Versus THE STATE OF ASSAM, UNION OF INDIA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. D BORAH MRS. R BORAH	GA, ASSAM GA, ASSAM MR. K SINGHA (R-4) MR P J PATAR (r-4)
51	WITH WP(C)/5177/2014	THE UNION OF INDIA and ANR Versus THE STATE OF ASSAM AND 6 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH MS.H SARMA	GA, ASSAM MR. I ALAM(R-7) MR.B GOGOI MR. T SK(R-7) SC, HEALTH MS. R R BORAH(R-7)
52	WP(C)/4575/2024 FIXED	SABIR KUMAR MALLIK AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	SC, BTC
53	WP(C)/5244/2024 FIXED	KRISHNANAND KRISHNMURTI Versus THE STATE OF ASSAM AND 4 ORS	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	GA, ASSAM SC, G U

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14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,13th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3421/2024	ANCHAR ALI Versus THE STATE OF ASSAM	MR H A RASHID MR A MALEK	PP, ASSAM
2	Bail Appln./3441/2024	SIDDIQUE ANSARI @ MD SIDDIK ANSARI Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
3	Bail Appln./3442/2024	NUR ALOM SK @ SHAHALOM Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM	PP, ASSAM
4	Bail Appln./3447/2024	HRISHIKESH BARUAH Versus THE STATE OF ASSAM	MR. I H BARBHUIYA MS R RAJKHOWA P. KALITA	PP, ASSAM
5	Bail Appln./3449/2024	MD ABDUL ROUF Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH MR. H ALI	PP, ASSAM
6	Bail Appln./3451/2024	SAITENDRA NARZARY Versus THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	PP, ASSAM
7	Bail Appln./3452/2024	GOBINDA RAJKHOWA Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S SARKAR JAGANATH SUWAI	PP, ASSAM
MOTION				
8	Crl.Rev.P./382/2024	KAMAL JYOTI DAS Versus ANAMIKA NATH	MR. A BORUA MR T GOGOI	
9	Crl.Pet./1297/2024	SAFIQUL ISLAM LASKAR Versus JOY KUMAR SAHA	MR. M H RAJBARBHUIYAN MRS R CHETRI	
10	AB/2921/2024 B/O	NARAYAN ROY AND ANR. Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA N DEB	PP, ASSAM
11	AB/2937/2024 FIXED	RAMAVATAR MANIHARI @ RAAMAVTER MAHESHWARI Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR MR. M S HUSSAIN	PP, ASSAM

12	AB/2940/2024 B/O	NARESWAR HAZARIKA Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
13	AB/2948/2024 FIXED	PRADIP GOGOI Versus THE STATE OF ASSAM	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
14	AB/2978/2024	SAHER ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
15	AB/2980/2024	RAHMAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
16	AB/2981/2024	NURUL AMIN CHOUDHURY Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR	PP, ASSAM
17	AB/2984/2024	SANJIT SARKAR @ SANJIT KR SARKAR AND 5 ORS Versus THE STATE OF ASSAM	F K R AHMED J UDDIN MRS. H THAKURIA	PP, ASSAM
18	AB/2985/2024	RUPCHAN ALI Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI	PP, ASSAM
ADMISSION				
19	Crl.Rev.P./460/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	BHABEN KONCH Versus THE STATE OF ASSAM AND AND	MR. S MUNIR MR. M ALI MS. L ISLAM	MR. M KALITA (R-2) MR. N M DAS (R-2) MR. J HATIMURIA (R-2) PP, ASSAM
20	Crl.Pet./490/2024	MUSTAFIQR RAHMAN @ MUSKIBOR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	MR. L R MAZUMDER (R-2) MR. H A TALUKDAR (R-2) PP, ASSAM
21	Crl.Pet./520/2024 WITH LCR 2 FILES, FIXED	ANJAN SAHU AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY (P-1) G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
WITH				
22	Crl.Pet./467/2024	ANJAN SAHU Versus THE STATE OF ASSAM AND 17 ORS	MR. A CHAUDHURY G UDDIN P ADHIKARI	MR. D TALUKDAR (R-2 TO 17) MR. P CHOUDHURY (R-2 TO 17) MS. B GOSWAMI (R-2 TO 17) MS. P SAIKIA (R-2 TO 17) PP, ASSAM
23	Crl.Pet./573/2024 WITH LCR 1 FILE(SCANNED COPY)	DURLOV KHANIKAR @ DURLAV KHANIKAR Versus THE STATE OF ASSAM	MR. B K DAS H P NEOG MR. P MAJUMDAR	PP, ASSAM
24	Crl.Pet./1002/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	AJIT PRASAD SHARMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. ANANTA RAM MEDHI MS. K MEDHI MD. K AHMED	MR. N N JHA (R-2) MS M SAHOO(R-2) PP, ASSAM
25	Crl.Pet./1075/2024 WITH LCR 1 FILE(SCANNED COPY)	RANIBALA DEBNATH AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	PP, ASSAM GOVT. ADVOCATE (R-2)
BAIL HEARING (BA)				
26	Bail Appln./2684/2024 FIXED	KARUNA KANTA GOGOI Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
WITH				
27	Bail Appln./2611/2024	SMTI. DIPSHIKHA HAZARIKA Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM

28	Bail Appln./3087/2024 FIXED	MOJAFAR ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
29	Bail Appln./3212/2024 FIXED	TANVIR HOQUE Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM
30	Bail Appln./3352/2024 FIXED	MD SUKCHAND ALI AND ANR. Versus THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM	PP, ASSAM
31	Bail Appln./3366/2024 FIXED	SISIR KUMAR DAS Versus THE STATE OF ASSAM	MR GAUTAM CHAMUAH	PP, ASSAM
BAIL HEARING				
32	AB/712/2024 FIXED	RUNJUN BORAH @ RUNJUN BORAH DAS Versus STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
33	AB/1224/2024 FIXED	RANJAN PEGU Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
34	AB/1771/2024 FIXED	SAIDUL ALI Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
35	AB/1816/2024 FIXED	MD ABDUL HANNAN @ HANNAN ALI AND ANR. Versus THE STATE OF ASSAM	MR P J PATAR	MR M H AHMED I AMIN MR. O ULLAH PP, ASSAM
36	AB/2068/2024 FIXED	MD. FURKAN ALI Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
37	AB/2126/2024 FIXED	NAWAB MERAJ AHMED Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM
38	AB/2355/2024 FIXED	NITU KR. DAS @ NITU DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
WITH				
39	AB/2334/2024	SAHAB UDDIN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
WITH				
40	AB/2336/2024	BASHIR AHMED BARLASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
41	AB/2409/2024 FIXED	MOTALEB @ ABDUL MOTALEB MONDAL AND 2 ORS Versus THE STATE OF ASSAM	MR. A S AKAND AKBOR MOZUMDER	PP, ASSAM
42	AB/2481/2024 FIXED	MOHAMMED ABUL HUSSAIN Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
43	AB/2513/2024	MUBARAK ALOM Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
44	AB/2524/2024 FIXED	SANJEEV KUMAR MAHATOO Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI MR S GOGOI A R MONDAL	PP, ASSAM
45	AB/2643/2024 FIXED	MONJIR AHMED @ MONJU AHMED Versus THE STATE OF ASSAM	MR. A S TAPADER MR M AHMED	PP, ASSAM
46	AB/2658/2024 FIXED	SHAKIL MUSTAQUE @ SAKIL AHMED Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. M MONDAL	PP, ASSAM
47	AB/2662/2024	Sanjeev Kumar Mahato Versus THE STATE OF ASSAM	MR. S ISLAM MR S GOGOI A R MONDAL	PP, ASSAM

48	AB/2698/2024	TAFJUL ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
49	AB/2733/2024 FIXED	UKIL ALI Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
50	AB/2766/2024 FIXED	ALIZA AKHTARA Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
51	AB/2833/2024 FIXED	MUSTAFA ALI Versus THE STATE OF ASSAM	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	PP, ASSAM
52	AB/2840/2024 FIXED	AMBIYA KHATUN Versus THE STATE OF ASSAM	MR. P A AHMED MR B ISLAM	PP, ASSAM
WITH				
53	AB/2667/2024	ABDUL MOTALEB @ ABDUL MATALEB Versus THE STATE OF ASSAM	MR. P A AHMED MRS. R BARKATAKY	PP, ASSAM
54	AB/2872/2024	MD IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR A MALEK	PP, ASSAM
ORDERS				
55	Crl.Pet./1238/2022 FIXED	BABLU HATI BARUAH AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM
56	Crl.Pet./1120/2023	PRANAB SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH MR. P K GARODIA MR H BETALA MR C KUMAR S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
57	Crl.Rev.P./296/2024 WITH LCR 1 FILE(SCANNED COPY)	SATYAM KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
58	Crl.Rev.P./415/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	RAMANUJ BHATTACHARJEE Versus ANIMESH GUPTA	MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	
59	I.A.(Crl.)/1032/2024 in Crl.Rev.P./417/2024	SHANEIL KALITA Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MS B BORA	PP, ASSAM
WITH				
	Crl.Rev.P./417/2024	ADITYA BARUVA Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MS. K HAZARIKA MS. M BAISHYA	MR. A K BHUYAN (R-2) MS. N CHOUDHURY (R-2) MR. A KHOUND (R-2) MS. B BORA (R-2) MR. A SHARMA (R-2) MR. A TALUKDAR (R-2) MR. J DAS (R-2) PP, ASSAM
60	I.A.(Crl.)/1037/2024 AB 989/2019(D/O), FIXED in Bail Appln./989/2019	SALMA BEGUM Versus ABDUL MINTU ALI @ MD. ABDUL MINTU @ MD. MINTU ALI AND ANR	MR. D BORA MR. N MAHAJAN	PP, ASSAM
61	I.A.(Crl.)/1049/2024 WITH LCR 4 FILES in Crl.Pet./679/2024	MD. H M MURTAZA LASKAR Versus EUREKA MULTI DEVELOPER	MR. U N CHATTRY MR. O LASKAR	
WITH				
	Crl.Pet./679/2024	MD. H M MURTAZA LASKAR Versus EUREKA MULTI DEVELOPER	MR. U N CHATTRY MR. O LASKAR	MR. D K KOTHARI MR. P PRAWAR MR. Y KOTHARI MR. N KOTHARI

HEARING

62	Crl.Pet./231/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	FARHANA BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	PP, ASSAM
WITH				
63	Crl.Pet./222/2024	AKLIMA BEGUM Versus THE STATE OF ASSAM AND ANR	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,13th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3429/2024	AKASH YADAV @ AKASH KUMAR Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
MOTION				
2	CRP(IO)/448/2024	DARCL LOGISTIC LIMITED Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. M C KALITA MR. B K DAS MR. M ALI MS. P DAS	
3	CRP(IO)/453/2024	MD. MONSUR ALI Versus MD. SAFIQL ISLAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA J M SULAIMAN MS S DAS	
4	CRP(IO)/454/2024	ON THE DEATH OF SAROJ SARMAH HIS LEGAL HEIR SMTI. GITANJALI DEVI Versus BISHWAJIT SAHA	L K BORAH	
	WITH I.A.(Civil)/3434/2024 in CRP(IO)/454/2024	ON THE DEATH OF SAROJ SARMAH HIS LEGAL HEIR SMTI. GITANJALI DEVI Versus BISHWAJIT SAHA	L K BORAH	
5	CRP(IO)/455/2024	JOSEPH KANDULNA Versus GOSSNIER EVANGELICAL LUTHERAN CHURCH AND 4 ORS	MD A SAHAD MR. M H ALI S M MUNIR	
ADMISSION				
6	WP(C)/999/2022	ABDUS SABUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM MS S CHAKRABORTY (R-6 & 7)
7	WP(C)/3660/2022 B/O	JAMAL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU MR. S A HUSSAIN (R7, R8) MR D J HALOI (R7, R8)
8	Arb.A./8/2024 CAVT. NO.10962024,1178000102820/24,N DR. SOMESH DHAR AND 3 ORS. FIXED	M/S J.M.B. CONSTRUCTION AND 2 ORS. Versus M DR. SOMESH DHAR AND 3 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. A K GUPTA (FOR CAVEATOR) MR. R S MISHRA (FOR CAVEATOR) MR. R K MAHANTA (FOR CAVEATOR)

	WITH I.A.(Civil)/3367/2024 in Arb.A./8/2024	M/S J.M.B. CONSTRUCTION AND 2 ORS. Versus DR. SOMESH DHAR AND 3 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. A K GUPTA (FOR CAVEATOR) MR. R S MISHRA (FOR CAVEATOR) MR. R K MAHANTA (FOR CAVEATOR)
9	Mat.App./35/2024	XXXXXXX Versus XXXXXXX	MR. R BARUAH	
10	Mat.App./42/2024	XXXXXXX Versus XXXXXXX	DR. P AGARWAL	
11	RFA/64/2024	TIKENDRAJIT DAS Versus PANCHI DUTTA	MR I S MAZUMDAR MR N ALI	
12	CRP(IO)/234/2024 CAVT. NO.04972/024, FIXED	NITU JALAN AND ANR Versus M/S ABCI INFRASTRUCTURES PVT LTD	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR A K RAI MR B YADAV FOR CAVEATOR
13	WP(C)/1723/2024	RABI CHANDRA SEAL Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./2702/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDULLAH AL MAHMUD CHOUDHURY @ ABDULLAH CHOUDHURY @ BABLU Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE MS. R. R. SAIKIA	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
15	RSA/199/2024 PART-HEARD, FIXED	SARDAR SAVINDER SINGH SETHI Versus M/S VALECHA ENGINEERING LTD	MR. A SATTAR S CHOUDHURY MR. W HAQUE	
16	RSA/171/2024 FIXED	MIJAJUR RAHMAN LASKAR AND ANR Versus MASTAKIN ALI BARBHUIYAN	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
	WITH I.A.(Civil)/3162/2024 in RSA/171/2024	MIJAJUR RAHMAN LASKAR AND ANR Versus MASTAKIN ALI BARBHUIYAN,	MR. S P CHOUDHURY	
	WITH I.A.(Civil)/3163/2024 in RSA/171/2024	MIJAJUR RAHMAN LASKAR AND ANR Versus MASTAKIN ALI BARBHUIYAN,	MR. S P CHOUDHURY	
17	RSA/188/2024 FIXED	SHENAZ BEGUM LASKAR Versus ANAMUL ISLAM MAZUMDAR AND ANR	J TALUKDAR MR. R ALI MR M BORO MS. J GAYAN	MS. R CHOUDHURY (R1) MR. A H M R CHOUDHURY (R1) MD. M AHMED (R1)
	WITH I.A.(Civil)/3125/2024 in RSA/188/2024	SHENAZ BEGUM LASKAR Versus ANAMUL ISLAM MAZUMDAR AND ANR	J TALUKDAR MR. R ALI MR M BORO MS. J GAYAN	
18	RSA/202/2024	KHALILUR RAHMAN Versus BAPURAM BASUMATARY AND 11 ORS	G UDDIN P ADHIKARI MR A K AZAD	
19	RSA/203/2024	RAHIMA BEGUM AND 5 ORS Versus AZIMUDDIN AND 9 ORS	MR. I CHOUDHURY MR. P SARMA	
20	RSA/204/2024	TARAP ALI Versus LEGAL HEIRS OF RASHMALA BEGUM MUNGLA MIAH AND ORS	MR G BORDOLOI MS. J BURAGOHAIN MR. A METO	
	WITH I.A.(Civil)/3441/2024 in RSA/204/2024	TARAP ALI Versus LEGAL HEIRS OF RASHMALA BEGUM MUNGLA MIAH AND ORS	MR G BORDOLOI MS. J BURAGOHAIN MR. A METO	

21	RSA/205/2024	GITASHREE DAS AND 2 ORS Versus SIMA DAS AND 3 ORS	MR. S K GHOSH MS F AHMED	
22	RSA/206/2024	MUSTT MISIRAN BEWA AND 2 ORS Versus KADER MONDAL AND 3 ORS	MR. A K PURKAYASTHA MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	
	WITH I.A.(Civil)/3456/2024 in RSA/206/2024	MUSTT MISIRAN BEWA AND 2 ORS Versus KADER MONDAL AND 3 ORS	MR. A K PURKAYASTHA MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	
ORDERS				
23	I.A.(Civil)/555/2020 in RFA/41/2013 (D/O) in RFA/41/2013	MRINMOY BARUAH Versus M/S INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. D GOSWAMI	SC, BPCL SC, I O C SC, ASIDC
	WITH I.A.(Civil)/556/2020	MRINMOY BARUAH Versus M/S INDIAN OIL CORPORATION LTD. AND 3 ORS,	MR. D GOSWAMI	SC, BPCL SC, I O C SC, ASIDC
24	RFA/3/2024 CAVT. NO.12932/023,	DHANANJOY DAS AND ANR. Versus ANIL KUMAR KAR AND 8 ORS.	MR. N DHAR MR. T U LASKAR MR. R A MAZUMDER	GA, ASSAM SC, NHAI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM SC, FOREST FOR CAVEATOR
	WITH I.A.(Civil)/154/2024 in RFA/3/2024	DHANANJOY DAS AND ANR. Versus ANIL KUMAR KAR AND 8 ORS.	MR. N DHAR MR. T U LASKAR MR. R A MAZUMDER	GA, ASSAM SC, NHAI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM FOR CAVEATOR SC, FOREST
25	CRP(IO)/408/2024 FIXED	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS JAYANTA DEKA AND 2 ORS Versus ON THE DEATH OF KANU PRIYA DAS HISS LEGAL REP. JAYANTA DAS @ JAY JAYANTA DAS	MR. A K PURKAYASTHA MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. P S DEKA (R-1) MR. B K BHAGAWATI(R-1) MR B S DEKA(R-1)
	WITH CRP(IO)/222/2024	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS AND ANR Versus ON THE DEATH OF LATE KANU PRIYA DAS HIS LEGAL REP. SRI JAYANTA DAS @ JAY JAYANTA DAS AND 2 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MR. A. ALI	MR. P S DEKA(R-1) MR. B K BHAGAWATI(R-1) MS B LAHKAR(R-1) MR B S DEKA(R-1)
27	CRP(IO)/432/2024 CAVT. NO.08512/024, FIXED	PARTHA KUMAR PAUL AND 3 ORS. Versus TRIDEEP NARAYAN DEB AND ANR	MR A CHOWDHURY	L K BORAH FOR CAVEATOR
28	I.A.(Civil)/2233/2024 B/O in MACApp./7599/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SAPAM SWAPNA DEVI @ SWAPNA DEVI AND 6 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M TALUKDAR (R-1,2,3)
	WITH MACApp./7599/2024 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SAPAM SWAPNA DEVI @ SWAPNA DEVI AND 6 ORS A	MR. R GOSWAMI	

WITH
[I.A.\(Civil\)/3058/2024](#)

SAPAM SWAPNA DEVI @ SWAPNA DEVI AND 2 ORS. MR. M TALUKDAR

MR. R GOSWAMI

Versus

CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.

WITH
[I.A.\(Civil\)/8344/2024](#)
(Filing Number)

CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD MR. R GOSWAMI

Versus

SAPAM SWAPNA DEVI @ SWAPNA DEVI AND 6 ORS A

TARAK BORO MR. N K KALITA

Versus

GHANAKANTA BORO AND 2 ORS

WITH
[RSA/187/2024](#)

TARAK BORO MR. N K KALITA

Versus

GHANAKANTA BORO AND 2 ORS

JULIMONI KALITA @ DEKA MR B P BORAH
FIXED MR P J DUTTA
in RFA/9928/2023 MR J. B. CHOUDHURY

WITH
[RFA/9928/2023](#)
(Filing Number)

JULIMONI KALITA @ DEKA MR P J DUTTA

Versus

AJAY DEKA AND 2 ORS. A

HAJARA BEGUM AND 4 ORS MR. R GOSWAMI

Versus

MAHAMAYA PAVER BLOCK INDUSTRY AND ANR MS N DEVI
MS S DAS
MS. U BHATTACHARYYA

WITH
[RFA/7775/2024](#)
(Filing Number)

HAJARA BEGUM AND 4 ORS MR. R GOSWAMI

Versus

MAHAMAYA PAVER BLOCK INDUSTRY AND ANR E

WITH
[I.A.\(Civil\)/7776/2024](#)
(Filing Number)

HAJARA BEGUM AND 4 ORS MR. R GOSWAMI

Versus

MAHAMAYA PAVER BLOCK INDUSTRY AND ANR E

RABINDRA CHANDRA DUTTA MR. B J MUKHERJEE
in RSA/11036/2024 MS R SAHA

Versus

HARDEW GOWALA AND 4 ORS

WITH
[RSA/11036/2024](#)
(Filing Number)

RABINDRA CHANDRA DUTTA MR. B J MUKHERJEE

Versus

HARDEW GOWALA AND 4 ORS

HEARING

XXXXXXX

Versus

XXXXXXX

MR. B C DAS
MR. S H RAHMAN
MS. I DAS

MR. M J BARUAH
MS B MAJUMDER
MS M NEOG

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LEAVE NOTE OF ADVOCATES FOR 13/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024

9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,13th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/456/2024	MD. ANOWAR HUSSAIN Versus JAMAL UDDIN TALUKDAR @ SHAH JAMAL AND 5 ORS.	MR. SURAJIT DAS MR. P P DAS	
2	CRP(IO)/457/2024	AVTAR SINGH Versus SMTI. PRANITA DAS	MR B PATHAK MR B HAZARIKA MR V KUMAR MR. M SHARMAH	
3	CRP(IO)/458/2024	ON THE DEATH OF ABDUL ROUF BORBHUIYA, HIS LEGAL HEIRS AND ORS Versus ON THE DEATH OF IBRAHIM ALI BORBHUIYA, HIS LEGAL HEIRS AND ORS.	MR. N DHAR MR B MALAKAR	MR. S ROY (FOR CAVEATOR) MR. M H LASKAR (FOR CAVEATOR) M. HOSSAIN (FOR CAVEATOR)
4	CRP(IO)/459/2024	DIPIKA BORDOLOI AND ANR Versus GAUTAM KUMAR BORDOLOI AND 10 ORS	MR. SAILENDRA DEKA MR. D CHOUDHURY MR. R K SARMA	
5	CRP(IO)/461/2024	SARAT KOIBARTA AND ORS Versus SRI KAMALESWAR DAS AND ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
ADMISSION				
6	WP(C)/4376/2021 B/O	BISWAJIT DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. U J SAIKIA (R-4) MR. R BORPUJARI, SC, FINANCE DEPT. (R-5) MR. D UPAMANYU , SC, EDUCATION(HIGHER) DEPT. (R-1 to 3)
7	WP(C)/4412/2021	MD. RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. U K NAIR MR. M P SARMA MR. M SARMA MR. A BORO	SC, HIGHER EDU MR J ABEDIN MR. A M AHMED SC, FINANCE

8	WP(C)/713/2023	RAHELA KHANAM Versus THE STATE OF ASSAM AND 8 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR U SARMA (r-6,7) MR. S ROY (R9) MR. M H LASKAR (R9) M. HOSSAIN (R9) SC, FINANCE
9	WP(C)/1860/2023 B/O	KALPANA BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
10	WP(C)/1904/2023 B/O	SMTI SNEHALATA DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
11	WP(C)/4387/2023 CAVT. NO.05812023,117800005632/023,	RAHOM ALI AHMED Versus THE GOVERNMENT OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. A ALI MR. Y ALI	MR. D A KAIYUM (FOR CAVEATOR) MR Z HUSSAIN (FOR CAVEATOR) MR B KAUSHIK (FOR CAVEATOR) MR. C CHAKRAVARTY MR. S HAZARIKA (FOR CAVEATOR) MR. RASHIDUL ISLAM (FOR CAVEATOR) MR D DAS MS A M DCOSTA (FOR CAVEATOR) B SAHA SC, SEC. EDU. MRS B B AHMED (FOR CAVEATOR)
12	WP(C)/4449/2023	ABHIJIT BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) MR M.J. BHARALI (r-4) SC, SEC. EDU.
	WITH I.A.(Civil)/2972/2023 in WP(C)/4449/2023	ANJANA BORAH Versus ABHIJIT BORA AND 3 ORS.	MR. N BORUAH MR M.J. BHARALI	MR. A K DUTTA SC, SEC. EDU.
	WITH I.A.(Civil)/3052/2023 in WP(C)/4449/2023	ABHIJIT BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) SC, SEC. EDU.
13	Test.App./13/2024	RAJIB SINHA Versus DEBOBRAT RAJKUMAR	MR. J AHMED MR. A S AKAND MS A HUSSAIN AKBOR MOZUMDER	
14	MFA/57/2024	BENJU BASUMATARY AND ANR Versus THE UNION OF INDIA	MS N RAFIQUE MR. S SUTRADHAR MR A N IQBAL J.P. BARUAH	DY.S.G.I.
15	FAO/83/2024 B/O	ABDUL JABBAR AND 4 ORS Versus ISMAIL ALI AND 6 ORS	MR. P DEKA MR R HOQUE MR A DAS	
	WITH I.A.(Civil)/3453/2024 in FAO/83/2024	ABDUL JABBAR AND 4 ORS Versus ISMAIL ALI AND 6 ORS	MR. P DEKA MR R HOQUE MR A DAS	
16	MACApp./585/2024	ORIENTAL INSURANCE COMPANY LTD Versus DEBA KANTA NEOG AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/3459/2024 in MACApp./585/2024	ORIENTAL INSURANCE COMPANY LTD Versus DEBA KANTA NEOG AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
17	MACApp./586/2024	SADHANA MANDAL AND 3 ORS Versus MAGMA HDI GENERAL INSURANCE COMPANY LTD	MR. M KHAN MR A K DAS MS J AKTAR	

18	WP(C)/4205/2024 B/O	JAYANTA NEOG AND 13 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
19	WITH WP(C)/1683/2024	KALYAN BORUAH AND 10 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
ORDERS				
20	MACApp./74/2019 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SRI DEBAJIT TERON and ANR	MR S S SHARMA MS. L SHARMA MR. S K SANGANERIA MR. A SHARMA MR. B J MUKHERJEE	MR. S P CHOUDHURY (R-1) MR. A S DHILLON
	WITH I.A.(Civil)/1949/2016 in MACApp./74/2019	UNITED INDIA INSURANCE CO. LTD. Versus SRI DEBAJIT TERON and 2 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	
21	I.A.(Civil)/3089/2019 WITH LCR in MACApp./260/2014	NATIONAL INSURANCE CO LTD Versus CHINU DEVI and ANR	MR. M Z AHMED MR. B K PURKAYASTHA	MR. A K BORA MR. A M DUTTA
	WITH MACApp./260/2014	NATIONAL INSURANCE CO LTD Versus CHINU DEVI and ANR	MR.B K PURKAYASTHA MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA MS.U K PURKAYASTHA	MR.A K BORA (R-1) MR. P HAZARIKA MR.S K TALUKDAR (R-1) MR. H S BORAH MR S A SIKDER (R1) MR. M R ISLAM (R1) MS.R BASUMATARY (R-1)
22	WP(C)/2596/2021	ABDUS SALAM PRODHANI Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA	SC, SEC. EDU.
23	MACApp./396/2022 WITH LCR	SMTI MAKAN DUTTA and 2 ORS Versus THE UNITED INDIA INSURANCE CO. LTD.,	MR S C PANDIT	MS. R D MOZUMDAR MD. A AHMED MS. C MOZUMDAR MR. S P SHARMA
24	Cont.Cas(C)/431/2022 B/O	ABU KHAYER SK. Versus SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANIAR MS. N BORDOLOI
25	MACApp./451/2022 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI PRABHA BASUMATARY AND 5 ORS	MR. S DUTTA MR. SIDHANT DUTTA	MR. I A TALUKDAR
26	WP(C)/8395/2022 B/O	DR. NABIN CHANDRA BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR	SC, HEALTH
27	FAO/11/2023 FIXED	BIJOYA DEURI BHARALI CHAKRABORTY Versus AKSHAY DEURI BHARALI AND 3 ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. S ISLAM (R2) MR. S ISLAM (R2) MR. B D DEKA (r-4) MR. P MAHANTA (r-4) MR A HAWARI (R1,2) MR. D J DAS (r-4) N CHAUDHURY (r-4) MR A BHATRA
	WITH I.A.(Civil)/694/2023 in FAO/11/2023	BIJOYA DEURI BHARALI CHAKRABORTY Versus AKSHAY DEURI BHARALI AND 3 ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
28	I.A.(Civil)/49/2023 in MACApp./14927/2022	GAUTAM HAZARIKA AND ANR. Versus M/S ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. K K DUTTA	MISS. A BARUAH (R-3) MS A HUSSAIN (r-1) S AHMED (r-1) MS R RABHA(R-3)
	WITH MACApp./14927/2022 (Filing Number)	GAUTAM HAZARIKA AND ANR. Versus M/S ORIENTAL INSURANCE CO. LTD. AND 2 ORS. E	MR. K K DUTTA	

29	MACApp./298/2023 FIXED	HIRAMANI DAS AND 2 ORS. Versus SANJIB DAS AND ANR.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. K K BHATTA (r-3)
30	Cont.Cas(C)/565/2023 B/O	ANIL CHANDRA SARKAR Versus NARAYAN KONWAR	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM MR. P DAIMARY MR. R. KARIM	MR B KAUSHIK
31	Cont.Cas(C)/645/2023 B/O	FAJLUL HOQUE CHOUDHURY AND 6 ORS Versus SURANJANA SENAPATI	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI M KHATUN	MR. D SAIKIA (r-1) MR. P K BORAH (r-1) MR B KAUSHIK (r-1)
32	CRP/79/2024 B/O	ANKITA DUTTA Versus SAIKAT KUNDU	MS. B SARMA LEGAL AID COUNSEL	
33	Cont.Cas(C)/239/2024 B/O	ARUP KUMAR ROY Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	
34	Cont.Cas(C)/271/2024 B/O	SCHOOL MANAGING COMMITTEE MOUKOWA UZIRAR CHAR ME MADRASSA AND 9 ORS Versus MAMATA HOJAI AND 4 ORS.	MR. A ROSHID MS. T BEGUM	MR. D SAIKIA (R-1) MR. M A SHEIKH (R-5) MR S M T CHISTIE(R-1,2) MR. U SARMA(R-1) MS F INTAZ (R-5) MR. W A SHEIKH (R-5)
35	Cont.Cas(C)/280/2024 B/O	MONSURA KHATUN Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	MR. D SAIKIA MR S M T CHISTIE MS K DAS
36	Cont.Cas(C)/334/2024 B/O	SMT. LAKHI DAS AND 3 ORS. Versus DUBRAJ SOREN	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR. S DUTTA MS S MOCHAHARI MR. S DUTTA MR. S DUTTA MR S DUTTA
37	CRP(IO)/358/2024 FIXED	JOLLY CHOUDHURY AND ANR Versus M/S PROTECH REALTORS PVT LTD AND 2 ORS	MR R CHAKRAVORTY S RABHA	MR. R K BHATRA(R-1) MR. B D DEKA(R-1) MR. A SAIKIA (R-1)
38	CRP(IO)/370/2024 B/O	MUNINDRA KUMAR BARUAH Versus KARABI HAZARIKA	MR. A PAUL MS. M M KALITA MS. L WAJEEDA	F K R AHMED
39	Cont.Cas(C)/387/2024 B/O	ANJUWARA KHATUN Versus SURANJANA SENAPATI	MR. M ALI H R KHAN	
40	MACApp./426/2024 FIXED	SAFIJUL HOQUE Versus THE RELIANCE GENERAL INSURANCE CO LTD AND 2 ORS	MR. A MANNAF MD A S ALI	
41	Cont.Cas(C)/449/2024 B/O	JAYASREE BARUAH DUTTA @ JAYASREE BARUAH Versus MAMATA HOJAI	MR S BORTHAKUR MR. D GOGOI	
42	Cont.Cas(C)/451/2024 B/O	RUHIT CHABUKDHARA Versus MAMATA HOJAI	MR S BORTHAKUR MR. D GOGOI	
43	MACApp./482/2024 FIXED	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus RALDOKUNG HMAR AND 5 ORS. H	MR T KALITA MR. A KAKATI	MR. M K NEOG
	WITH I.A.(Civil)/2826/2024 in MACApp./482/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus RALDOKUNG HMAR AND 5 ORS. H	MR T KALITA MR. A KAKATI	
44	I.A.(Civil)/1893/2024 FIXED in MACApp./6026/2024	THE ORIENTAL INSURANCE CO. LTD. Versus PINKU BORDOLOI AND ANR.	MR. S K GOSWAMI MR. R SHARMA	

	WITH MACApp./6026/2024 (Filing Number)	THE ORIENTAL INSURANCE CO LTD Versus PINKU BORDOLOI AND ANR H BASAPI HANSEPI AND 3 ORS.	MR. S K GOSWAMI	
45	I.A.(Civil)/3089/2024 B/O in MACApp./354/2024	Versus SBI GENERAL INSURANCE COMPANY LTD. AND 2 ORS	MR. A BHATTACHARYYA	MR. R GOSWAMI
	WITH MACApp./354/2024	SBI GENERAL INSURANCE COMPANY LTD. Versus BASAPI HANSEPI AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S SINGH(R-1) MR. A BHATTACHARYYA(R-1)
46	I.A.(Civil)/3095/2024 in WP(C)/1421/2018 (D/O), B/O in Review.Pet./35/2020	GAUHATI UNIVERSITY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. P J PHUKAN	SC, HIGHER EDU MR R DHAR MR. R MAZUMDAR MR. S BHUYAN SC, SEC. EDU. SC, FINANCE
47	WITH Cont.Cas(C)/163/2020	MRIDULA SARMA Versus HEMENTA KUMAR NATH	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN MR P P PHUKAN
48	WITH Cont.Cas(C)/597/2022	SMTI MRIDULA SARMAH Versus DHARMAKANTA MILI, ACS AND ORS.	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN MR. K GOGOI(R-1)
49	I.A.(Civil)/3422/2024 in MACApp./13093/2024	SURABHI DAS @ DEKA AND 2 ORS Versus ICICI LOMBARD GENERAL INSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
	WITH MACApp./13093/2024 (Filing Number)	SURABHI DAS @ DEKA AND 2 ORS Versus ICICI LOMBARD GENERAL INSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA	
50	I.A.(Civil)/3424/2024 in MACApp./12724/2024	THE NEW INDIA ASSURANCE CO LTD Versus RISHIKESH BISWAS AND 2 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
	WITH MACApp./12724/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus RISHIKESH BISWAS AND 2 ORS	MR. A J SAIKIA	
	WITH I.A.(Civil)/12725/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus RISHIKESH BISWAS AND 2 ORS	MR. A J SAIKIA	
51	I.A.(Civil)/3425/2024 in MACApp./245/2023 (D/O) in MACApp./245/2023	DIPAK SAIKIA Versus BINOD KR. HARLALKA AND 2 ORS	MR P NEOG	
52	I.A.(Civil)/3426/2024 in MACApp./12541/2024	NATIONAL INSURANCE COMPANY LTD Versus MARIYAM NESSA AND 6 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
	WITH MACApp./12541/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus MARIYAM NESSA AND 6 ORS	MR. A J SAIKIA	
	WITH I.A.(Civil)/12542/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus MARIYAM NESSA AND 6 ORS	MR. A J SAIKIA	

53	I.A.(Civil)/3450/2024 in FAO/12947/2024	ABDUL KADIR LASKAR Versus AMIR HUSSAIN CHOUDHURY AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
	WITH FAO/12947/2024 (Filing Number)	ABDUL KADIR LASKAR Versus AMIR HUSSAIN CHOUDHURY AND 5 ORS	MR. A M BARBHUIYA	
	WITH I.A.(Civil)/12948/2024 (Filing Number)	ABDUL KADIR LASKAR Versus AMIR HUSSAIN CHOUDHURY AND 5 ORS	MR. A M BARBHUIYA	
54	I.A.(Civil)/3454/2024 in Test.App./13051/2024	ASHOK SARKAR Versus GAUTAM SARKAR	MR. S BISWAS MR C GOGOI MR. D MAZUMDAR	
	WITH Test.App./13051/2024 (Filing Number)	ASHOK SARKAR Versus GAUTAM SARKAR	MR. S BISWAS	
	WITH I.A.(Civil)/13052/2024 (Filing Number)	ASHOK SARKAR Versus GAUTAM SARKAR	MR. S BISWAS	
55	WP(C)/5429/2024 FIXED	ILIACH ALI AND 12 ORS. Versus THE UNION OF INDIA AND 19 ORS	MR. M A I HUSSAIN N ISLAM MR. S. ALOM	MR. K GOGOI (CGC) SC, SSUHS DY.S.G.I. SC, HEALTH
56	WP(C)/5435/2024 FIXED	SABIR RAHMAN AND 24 ORS. Versus THE UNION OF INDIA AND 15 ORS	MR. M A I HUSSAIN N ISLAM MR. S. ALOM	MR. K GOGOI (CGC) SC, SSUHS DY.S.G.I. SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 13/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024

27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,13th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	I.A.(Civil)/3373/2024 FIXED in WP(C)/2790/2024	KRISHNA CHANDRA DAS AND 2 ORS Versus GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, GMC
	WITH WP(C)/2790/2024	KRISHNA CHANDRA DAS AND 2 ORS Versus GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, GMC
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/1754/2024 in WP(C)/1356/2024	NAVODAYA UNNAYAN SAMITI AND ORS Versus THE STATE OF ASSAM AND 5 ORS	MR P KATAKI MRS R BEGUM MR D KALITA MS. A LALA	GA, ASSAM SC, EXCISE DEPTT.
	WITH WP(C)/1356/2024	DIPAMONI NATH MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOWDHURY MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
ADMISSION				
3	WP(C)/766/2024 CAVT. NO.00892/024, PART-HEARD, PERSONAL APPEARANCE AT 10:30 AM, FIXED	JAGADISH CH BRAHMA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR. R BORPUJARI, SC FINANCE MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR

4	WITH WP(C)/768/2024 CAVT. NO. 00902/024,	JAGADISH CH BRAHMA AND 4 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR. R BORPUJARI MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) MS. P DASGUPTA (R-11) SC, BTC SC, FOREST FOR CAVEATOR
5	WP(C)/1101/2017 FIXED	MARICO LTD. and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI	MR.S SAIKIA(SC, A.S.A.M.B.) MR. N J GOGOI
	WITH I.A.(Civil)/3056/2017 in WP(C)/1101/2017	MARICO LTD. and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE	MR.S SAIKIA SC, A S A M B
6	WP(C)/2685/2017 FIXED	ASHOK KUMAR DAS Versus THE STATE OF ASSAM and 3 ORS.	MR.S DASGUPTA MS.A DEVI MR K CHAKRAVARTY	GA, ASSAM
7	WP(C)/932/2018	NGULTHOLIEN PARATE AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS	MD H R AHMED	MS. N DAS MR D SAIKIA (SR. ADDL. ADV. GEN.) SC, FINANCE DEPTT, (R
8	WP(C)/964/2018	KELMIRALTY RUPSI AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MD H R AHMED	GA, ASSAM
9	WP(C)/2759/2018	SANJIB BORAH Versus THE LIFE INSURANCE CORPN. OF INDIA AND 3 ORS.	MR. D GOGOI MR. M SAIKIA MR. S BORTHAKUR MR. J ABBAS	MS. P SAHARIA (R1 TO 4)
10	WP(C)/5659/2018 FIXED	KUMUD NATH AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. D SARMAH MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	SC, REVENUE
11	WP(C)/8303/2018 FIXED	JOGESWAR BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K DAS MS. B D SARMAH	GA, ASSAM MR. D BORAH (R-6A & R-6B) MR. D BORAH (R-6A & R-6B) MR. D BORAH (R-6A & R-6B) MR. K M HALOI (R4) MR. M I HUDA (R4) MR. R SARKAR (R4) MR. R DOWARAH MR. R DOWARAH MR. R DOWARAH
12	WITH WP(C)/6491/2015	ON THE DEATH OF PRADIP KUMAR BARUAH HIS LEGAL HEIR SMTI. RASHMIREKHA SAIKIA Versus THE STATE OF ASSAM AND 9 ORS	MR. D BORAH MS. J BORAH	GA, ASSAM (R1-R5, R9) MR. K M HALOI (R6) MR. U K DAS (R10) MS. B D SARMAH (R10) MR. M I HUDA (R6) MR. A K DEKA (R6) MR. B DAS (R6)
13	WP(C)/723/2019	MONMOTH KUMAR PAUL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MRS. U BARUAH MR. N DHAR MR. P K ROY MR. S K CHAKRABORTY MR. S P CHOUDHURY MR. T U LASKAR MS. S DASGUPTA MS. S DASGUPTA	SC, HIGHER EDU GA, ASSAM SC, REVENUE

14	WP(C)/1253/2019 FIXED	JOYAN UDDIN Versus THE STATE OF ASSAM AND 6 ORS.	MRS. B GOGOI MR. A SARMAH MS. D DEKA	GA, ASSAM MD. B ISLAM MR. A A MONDAL MR S HUSSAIN
15	WP(C)/4201/2019	SAYAD ALI Versus THE PRINCIPAL SECRETARY/COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	G UDDIN MR. A UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, APDCL
	WITH			
16	WP(C)/4221/2019	SHAJIDA KHATUN Versus THE PRINCIPAL SECRETARY/COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	G UDDIN MR. A UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, APDCL
	WITH			
17	WP(C)/4280/2019	RUBIA KHATUN Versus THE PRINCIPAL SECRETARY/COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	G UDDIN MR. A UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, APDCL
	WITH			
18	WP(C)/4292/2019	ABUL HASIM Versus THE PRINCIPAL SECRETARY/COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	G UDDIN MR. A UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, APDCL
	WITH			
19	WP(C)/4395/2019	FATEMA HEKIM AND ANR. Versus THE PRINCIPAL SECRETARY/COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	G UDDIN MR. A UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, APDCL
	WITH			
20	WP(C)/4414/2019	JANNATUL FERDUS AND ANR. Versus THE PRINCIPAL SECRETARY/COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	G UDDIN MR. A UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, APDCL
21	WP(C)/4697/2019	BHARATI BARMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. N ALAM SC, G M D A
22	WP(C)/6948/2019	CHIRUKANDI JAMA MASJID Versus THE STATE OF ASSAM AND 6 ORS.	MR S M T CHISTIE MR. S BORA	GA, ASSAM SC, REVENUE
23	WP(C)/941/2020 CAVT. NO.0009/2020 WITH WP(C)/3225/2017(D/O), WP(C)/3972/2023(D/O), FIXED	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M DUTTA MR. N G KUNDU MR. P K R CHOUDHURY MS. S DEV	MR D J MEDHI GA, ASSAM MR D DAS (R5) MR. N K KALITA (R5) MR H K NATH (R5) SC, FISHERY FOR CAVEATOR
	WITH			
24	WP(C)/3408/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N G KUNDU	GA, ASSAM MR. N K KALITA (R5) SC, FISHERY

25	WITH WP(C)/737/2022	DIBRU PART-I MEEN SAMABAI SAMITI LTD. AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. D DAS SR. ADV (R-9) GA, ASSAM MR P SHARMA, SC, FISHERIES DEPTT. ASSAM MR. N K KALITA (R9) MR H K NATH (R-9) MR D J MEDHI (R-9) SC, REVENUE
26	WP(C)/1776/2020 FIXED	SYEDA NURNAHAR BEGUM Versus SYED RAFIQR RAHMAN AND 3 ORS	MR D K BORDOLOI MR A SHAH	MR M HAQUE GA, ASSAM G UDDIN MS. P ADHIKARI SC, REVENUE
27	WP(C)/2533/2021 FIXED	BASUDEV SAHA Versus THE STATE OF ASSAM AND 4 ORS	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR B CHOUDHURY MR N K PHUKAN	MR. R MAZUMDAR MR H BEZBARUA MR. N I KHAN SC, TRANSPORT
28	WP(C)/6754/2021 B/O	ROUSHANARA BEGUM SADOIL Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY	GA, ASSAM MR. B J GHOSH (R-6) MR. S P CHOUDHURY (R-4) MR. I ALAM (R-6) MR. T SK (R-6)
29	WP(C)/554/2022	M/S DRISHTI ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. U K NAIR MR R SINGHA	GA, ASSAM MR. A K RAY (R-3,4) MR. I GOGOI (R-3,4) MISS T DAS (R-3,4) SC, PWD
30	WP(C)/3749/2023 FIXED	MOMTAZ BEGUM AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	GA, ASSAM SC, REVENUE
31	WP(C)/5560/2023 FIXED	NABA KISHOR DEB Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR G JALAN MR H P GUWALA	GA, ASSAM MR. S BANIK (r-6) MR P NAYAK (R-1) SC, HOUSING AND URBAN AFFAIRS
32	WP(C)/631/2024	MD. MOKIBUR RAHMAN Versus THE UNION OF INDIA AND 3 ORS	MR. P K MUNIR MR. A GAYAN	MR. JYOTIRMOY ROY (r-3) MR. S SARMA (r-3) MR B P SARMAH (r-3) B SAHA (r-3) ASSTT.S.G.I.
33	WP(C)/1638/2024 FIXED	NORTH EASTERN BUDDHIST CULTURAL ASSOCIATION AND 3 ORS Versus THE UNION OF INDIA AND 11 ORS	MR. K N CHOUDHURY MR. R M DEKA MR A DAS	GA, ASSAM MR. G PEGU (r-1) DY.S.G.I.
34	WITH WP(C)/1641/2024	INTEGRATED DEVELOPMENT ASSOCIATION AND 17 ORS Versus THE UNION OF INDIA AND 14 ORS	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MRS. R DEVI DY.S.G.I.
35	WP(C)/1900/2024 FIXED	A NILBIR SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. A D CHOUDHURY MR H KALITA	GA, ASSAM
36	WP(C)/2693/2024	MD. HASAN AHMED @ HASAN ALI Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR K PUJARI MS. K A PUJARI	MR. K KALITA(R-4) SC, GMC
37	WP(C)/3985/2024 CAVT. NO.06192/024, FIXED	GOLAKGANJ MUNICIPAL FISH BUSINESS SAMITY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J KALITA M BRAHMA MR SOHAING	GA, ASSAM MR. P BORAH MRS K M SAIKIA FOR CAVEATOR SC, REVENUE

38	WP(C)/4083/2024 CAVT. NO.07542/024, FIXED	N F RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION, LUMDING DIVISION Versus THE UNION OF INDIA AND 6 ORS	MR S K BEHARA	MR. B SHARMA (FOR CAVEATOR) DY.S.G.I.
39	WP(C)/4416/2024 FIXED	SANTA CHETRI Versus THE STATE OF ASSAM AND 4 ORS	MR H BARUAH MR P P PHUKAN	GA, ASSAM MR. A TALUKDAR (R-5) MR D GOSWAMI(R-5) MR S AFRIDI(R-5) SC, REVENUE
40	WP(C)/4978/2024 FIXED	BOMKA HALE Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MR. T PERTIN	GA, AP
	WITH			
41	WP(C)/5402/2020	NATIONAL HYDROELECTRIC POWER CORPORATION LIMITED (NHPC) Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS	MR. P K TIWARI MR. A R GOGOI	MR H K DAS (R-3) MR. U PATHAK (R-3) GA, AP MR. T PERTIN (R-3)
	WITH			
42	WP(C)/2174/2022	JUMGI BUCHI Versus THE NATIONAL HYDRO POWER CORPORATION (NHPC) AND 3 ORS.	MR. T PERTIN	MR. P K TIWARI (R-1,2) MR. A R GOGOI (R-1,2) GA, AP
	WITH			
43	WP(C)/2179/2022	BOMJEN HALE Versus THE NATIONAL HYDRO POWER CORPORATION (NHPC) AND 3 ORS.	MR. T PERTIN	MR. P K TIWARI (R-1,2) MR. A R GOGOI (R-1,2) GA, AP
	WITH			
44	WP(C)/19/2023	SENKE KENA Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	GA, AP MR. P K TIWARI (R3, R4) MR. A R GOGOI (R3, R4) DY.S.G.I.
	WITH			
45	WP(C)/72/2023	YAJEN NYICYOR Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. P K TIWARI (r-1,2) MR. R J DAS (r-1,2) GA, AP MR. D KAMDUK
	WITH			
46	WP(C)/75/2023	YOMLAR BUCHI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. P K TIWARI (r-1,2) MR. A R GOGOI (r-1,2) GA, AP MR. D KAMDUK
	WITH			
47	WP(C)/79/2023	YAME HALE Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	GA, AP MR. D KAMDUK
	WITH			
48	WP(C)/81/2023	GEMNYA NYICYOR Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN	MR. R J DAS (r-1,2) GA, AP MR. D KAMDUK
	WITH			
49	WP(C)/82/2023	TAPU NYICYOR Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. P K TIWARI (r-1,2) MR. R J DAS (r-1,2) GA, AP MR. D KAMDUK
	WITH			
50	WP(C)/85/2023	TARI HAI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. P K TIWARI (r-1,2) MR. A R GOGOI (r-1,2) GA, AP MR. D KAMDUK

51	WITH WP(C)/86/2023	TAJEN HAI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN	MR. R J DAS (r-1,2) GA, AP MR. D KAMDUK
52	WITH WP(C)/89/2023	GEMJUM NYICYOR Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN	MR. R J DAS (r-3,4) GA, AP MR. D KAMDUK
53	WITH WP(C)/91/2023	TARI DASI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. P K TIWARI (r-1,2) MR. R J DAS (r-1,2) GA, AP MR. D KAMDUK
54	WITH WP(C)/98/2023	TABIN DAKPE Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. R J DAS (r-1,2) GA, AP MR. D KAMDUK
55	WITH WP(C)/100/2023	GOKIR NASI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. R J DAS (r-3,4) GA, AP MR. D KAMDUK
56	WITH WP(C)/101/2023	GEMJUM NYICYOR Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	GA, AP MR. D KAMDUK
57	WITH WP(C)/102/2023	GODO NASI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. P K TIWARI(R-1,2) MR. R J DAS(R-1,2) GA, AP MR. D KAMDUK
58	WITH WP(C)/104/2023	NIDO HAI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	GA, AP MR. D KAMDUK
59	WITH WP(C)/106/2023	YAMAR NYICYOR Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. R J DAS (r-1,2) GA, AP MR. D KAMDUK
60	WITH WP(C)/107/2023	PEBOM NYICYOR Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	GA, AP MR. D KAMDUK
61	WITH WP(C)/108/2023	GOPU NASI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	GA, AP MR. D KAMDUK
62	WITH WP(C)/110/2023	SENPU HAI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	GA, AP MR. D KAMDUK
63	WITH WP(C)/112/2023	JUMNGU BUCHI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. P K TIWARI(R-1,2) MR. R J DAS (R-1,2) GA, AP MR. D KAMDUK

64	WITH WP(C)/119/2023	TADO DASI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. P K TIWARI(R-1,2) MR. R J DAS(R-1,2) GA, AP MR. D KAMDUK(R-1,2)
65	WITH WP(C)/120/2023	MARCHENT DASI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. P K TIWARI(R-1,2) MR. R J DAS(R-1,2) GA, AP MR. D KAMDUK
66	WITH WP(C)/125/2023	JUMNGU BUCHI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	GA, AP MR. D KAMDUK
67	WITH WP(C)/128/2023	MARPAK DASI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	GA, AP MR. D KAMDUK
68	WITH WP(C)/230/2023	KIRRI DINI BOGUM Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	GA, AP MR. P K TIWARI (R- 3, 4) MR. A R GOGOI (R- 3, 4) DY.S.G.I.
69	WITH WP(C)/276/2023	TAME KENA Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. P K TIWARI (R3, R4) MR. A R GOGOI (R3, R4) DY.S.G.I. GA, ARUNACHAL
70	WITH WP(C)/452/2023	PESEN KENA Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. P K TIWARI MR. A R GOGOI DY.S.G.I. SC, A P
71	WITH WP(C)/543/2023	JUMGO BUCHI Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. P K TIWARI (R3, R4) MR. A R GOGOI (R3, R4) DY.S.G.I. GA, ARUNACHAL
72	WITH WP(C)/2298/2023	SENGEM NADA Versus THE UNION OF INDIA AND 4 ORS .	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
73	WITH WP(C)/2305/2023	KARKAP NADA Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
74	WITH WP(C)/2310/2023	GANYA NYICYOR Versus THE UNION OF INDIA AND 4 ORS.	MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
75	WITH WP(C)/2314/2023	KIRRI KENA Versus THE UNION OF INDIA AND 4 ORS	MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
76	WITH WP(C)/2317/2023	GENYA NYICYOR Versus THE UNION OF INDIA AND 4 ORS.	MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.

77	WITH WP(C)/2321/2023	TAKEK BUI Versus THE UNION OF INDIA AND 4 ORS	MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
78	WITH WP(C)/2329/2023	RINBOM NADA Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
79	WITH WP(C)/2332/2023	NYABOM HALE Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
80	WITH WP(C)/2336/2023	KARDO NYICYOR Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
81	WITH WP(C)/2338/2023	MIKGA KEMA Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
82	WITH WP(C)/2341/2023	TOMI HALE Versus THE UNION OF INDIA AND 4 ORS .	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
83	WITH WP(C)/2348/2023	BINJUM NIKA Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
84	WITH WP(C)/2353/2023	SINYUM GAME Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
85	WITH WP(C)/2356/2023	NYADO NADA Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
86	WITH WP(C)/2360/2023	GOMRE NYICYOR Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
87	WITH WP(C)/2362/2023	YAPU NYICYOR Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
88	WITH WP(C)/2365/2023	TAKIR NYICYOR Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4)
89	WITH WP(C)/2369/2023	SHRI TOKU HALE Versus THE UNION OF INDIA AND 4 ORS.	MR. A CHETRY MR H ROHMAN	MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4)
90	WITH WP(C)/2372/2023	RELI KENA Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.

91	WITH WP(C)/2377/2023	SHRI TATE DAKPE Versus THE UNION OF INDIA AND 4 ORS.	MR G ALAM	MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4)
92	WITH WP(C)/2380/2023	YAJAR DASI Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
93	WITH WP(C)/2385/2023	TADA DAKPE Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
94	WITH WP(C)/2388/2023	RINJUM NADA Versus THE UNION OF INDIA AND 4 ORS .	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
95	WITH WP(C)/2390/2023	SHRI PEBOM KENA Versus THE UNION OF INDIA AND 4 ORS.	MR H ROHMAN	MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4)
96	WITH WP(C)/2392/2023	GIKAR KENA Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
97	WITH WP(C)/2394/2023	JUMBOM BUCHI Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR G ALAM	GA, AP MR. R J DAS (r-3,4)
98	WITH WP(C)/2396/2023	TENGI NADA Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
99	WITH WP(C)/2398/2023	RIDE KENA Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM MR H ROHMAN	MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4)
100	WITH WP(C)/2409/2023	SHRI TAMAR NYICYOR Versus THE UNION OF INDIA and 4ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR H ROHMAN	MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4)
101	WITH WP(C)/2414/2023	JIRDE NIKA Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	GA, AP MR. R J DAS (r-3,4) DY.S.G.I.
102	WITH WP(C)/2415/2023	GEDU NYICYOR Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	GA, AP MR. R J DAS (r-3,4) DY.S.G.I.
103	WITH WP(C)/2419/2023	SHRI DUGEM DASI Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR. A CHETRY MR H ROHMAN	MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4)
104	WITH WP(C)/2420/2023	RUKIR KENA Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
105	WITH WP(C)/2424/2023	KOCHAK KENA Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	GA, AP MR. R J DAS (r-3,4) DY.S.G.I.

106	WITH WP(C)/2427/2023	LIJA NYICYOR Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR G ALAM	GA, AP MR. R J DAS (r-3,4) DY.S.G.I.
107	WITH WP(C)/2431/2023	MALAR YIGAM Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR G ALAM	GA, AP MR. R J DAS (r-3,4) DY.S.G.I.
108	WITH WP(C)/2452/2023	SHRI DUDA DAS Versus THE UNION OF INDIA and 4ORS	MR. P D NAIR MR. A CHETRY MR H ROHMAN	MR. R J DAS (r-3,4)
109	WITH WP(C)/2459/2023	SRI NINYA NYICYOR Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR H ROHMAN	MR. R J DAS (r-3,4)
110	WITH WP(C)/2466/2023	SHRI RINYA NADA Versus THE UNION OF INDIA and 4ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR H ROHMAN	MR. R J DAS (r-3,4)
111	WITH WP(C)/2475/2023	KEBOM BUCHI Versus THE NATIONAL HYDRO POWER CORPORATION , (NHPC) AND 3 ORS.	MR H K DAS MS D MAHANTA	
112	WITH WP(C)/2479/2023	SRI GEGA NGURI Versus THE NATIONAL HYDRO POWER CORPORATION , NHPC AND 3 ORS.	MR H K DAS MS D MAHANTA	MR. R J DAS (r-3,4) MR. D KAMDUK
113	WITH WP(C)/2492/2023	IME KARLO Versus THE NATIONAL HYDRO POWER CORPORATION , NHPC AND 3 ORS.	MR H K DAS MS D MAHANTA	MR. D KAMDUK
114	WITH WP(C)/2500/2023	SHRI TAGE NYICYOR Versus THE UNION OF INDIA and 4ORS	MR. A CHETRY MR G ALAM MR H ROHMAN	MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) MR. A R GOGOI (r-3,4)
115	WITH WP(C)/2512/2023	SMTI BINDE NYICYOR Versus THE UNION OF INDIA AND 4 ORS.	MR G ALAM MR H ROHMAN	
116	WITH WP(C)/2514/2023	YUKNYA BUI Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM MR H K DAS MS D MAHANTA	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
117	WITH WP(C)/2522/2023	TAMAR NYICYOR Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
118	WITH WP(C)/2523/2023	SHRI GEMBOM NYICYOR Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	MR. R J DAS (r-3,4)
119	WITH WP(C)/2527/2023	NIYA HALE Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (R-3,4) MR. R J DAS(R-3,4) DY.S.G.I.
120	WITH WP(C)/2529/2023	TUMKIR NYICYOR Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.

121	WITH WP(C)/2531/2023	SHRI PENGU KENA Versus THE UNION OF INDIA and 4ORS	MR G ALAM	MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4)
122	WITH WP(C)/2541/2023	DAKKE NYICYOR Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
123	WITH WP(C)/2543/2023	SHRI JUMNYA BUCHI Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR G ALAM	MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4)
124	WITH WP(C)/2548/2023	TAME YIGAM Versus THE UNION OF INDIA AND 4 ORS .	MR. P D NAIR MR G ALAM	GA, AP MR. R J DAS (r-3,4) DY.S.G.I.
125	WITH WP(C)/2550/2023	SHRI TALAR GAME Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4)
126	WITH WP(C)/2551/2023	TATE GAME Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
127	WITH WP(C)/2553/2023	LIJAR NYICYOR Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR G ALAM	GA, AP MR. R J DAS (r-3,4) DY.S.G.I.
128	WITH WP(C)/2567/2023	SHRI GIPE KENA Versus THE UNION OF INDIA and 4ORS	MR. P D NAIR MR G ALAM	MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4)
129	WITH WP(C)/2574/2023	SHRI TUMBI NADA Versus THE UNION OF INDIA and 4ORS	MR. P D NAIR MR G ALAM	MR. R J DAS (r-3,4)
130	WITH WP(C)/3108/2023	JUMPU BUCHI Versus THE NATIONAL HYDRO POWER CORPORATION (NHPC) AND 3 ORS.	MR H K DAS MS D MAHANTA	MR. P K TIWARI (r-1,2) MR. R J DAS (r-1,2) GA, AP
131	WITH WP(C)/3110/2023	TADAK @ JUMDAK HALE Versus THE NATIONAL HYDRO POWER CORPORATION (NHPC) AND 3 ORS.	MR H K DAS MS D MAHANTA	MR. R J DAS (r-1,2) GA, AP
132	WITH WP(C)/3960/2023	JUMMI TAIPODIA AND 6 ORS Versus THE NATIONAL HYDRO POWER CORPORATION (NHPC) AND 3 ORS.	MR. T PERTIN	GA, AP
133	WITH WP(C)/4270/2023	DUGEM DASI AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR	MR. P K TIWARI (r-3,4) MR. R J DAS (r-3,4) DY.S.G.I. GA, AP
134	WITH WP(C)/4271/2023	SIBERITE COMMUNITY LAND Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR	MR. P K TIWARI (R-3,4) MR. R J DAS (R-3,4) DY.S.G.I. GA, AP
135	WITH WP(C)/4977/2024	YAMEN HALE Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MR. T PERTIN	GA, AP

136	WP(C)/5098/2024 FIXED	NASIM AHMED AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM DY.S.G.I. SC, NHIDC
137	WP(C)/5259/2024 FIXED	AMALA BIBI AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
ORDERS				
138	WP(C)/1391/2014	MD. ALTAB HUSSAIN and 3 ORS. Versus THE STATE OF ASSAM AND 31 ORS	MR. M H LASKAR MS. B DAS	MR. G N SAHEWALLA MR. G N SAHEWALLA MR. P J PHUKAN GA, ASSAM MR. M SARMA MR. M SARMA MS. I GOHAIN (R16, R20) MR. MD ASLAM MR. MD ASLAM MR. B K DAS (R13,R18) MR. N DAS MR. P DEKA MR. P DEKA MR. K R BOROOAH MR. A CHETIA MR. A CHETIA MR H P GUWALA (R13,R18) MS J A AHMED (R16, R20) MS. S. TODI MR. L M KSHETRY SC, P C B A SC, INDUSTRIES DEPTT. SC, FOREST
139	WP(C)/4103/2014	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MS.N S THAKURIA MR.B D GOSWAMI MR.D BORAH MS.P DUTTA MR.M P BORAH	SC, FOREST
WITH				
140	WP(C)/4780/2015	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS	MS.N S THAKURIA MS.M DEV MS.P DEB	SC, FOREST(R1-5)
WITH				
141	WP(C)/4266/2016 CAVT. NO. 572/2016	JUGAL KR. NATH Versus THE STATE OF ASSAM and 6 ORS.	MS.N S THAKURIA MS.M DEV MS.N DEB MS.P DEB	SC, FOREST MR.D KALITA MS.J CHAKRABORTY MR.B K KAR MS.R BORAH MR.R K BORA(R 1-6) FOR CAVEATOR MR. R R Gogoi
142	Cont.Cas(C)/362/2019 FIXED	SAROJ KUMAR SARAF Versus AVINASH JOSHI AND 4 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. R R Gogoi
143	WP(C)/5530/2022 FIXED	SUKHENDU PAUL Versus THE UNION OF INDIA AND 6 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR S K BEHARA MR J RAJBONGSHI D ROY	MR. C K S BARUAH SC, RAILWAY MR. ANIX SINGH, SC, IRCTC
144	WP(C)/4920/2024 FIXED	SANDEEP AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS	MR SISHIR DUTTA MR. B K JAIN MR. N J DAS MS. C AGARWAL	GA, ASSAM SC, REVENUE
145	WP(C)/5044/2024 CAVT. NO.09572/024, FIXED	RUPA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B HALDAR MS S. BASAK MR B KARDONG	GA, ASSAM MR G ALAM MR. F AHMED FOR CAVEATOR

146 [WP\(C\)/5084/2024](#)
FIXED

ASHRAFUL ALAM
Versus
THE STATE OF ASSAM AND 9 ORS.

MR. S SINHA

GA, ASSAM
MR G ALAM(R-8,9,10)
MR. F AHMED(R-8,9,10)
SC, REVENUE AND
DISASTER MANAGEMENT
DEPT
SC, GMC

HEARING

147 [WP\(C\)/2352/2014](#)
FIXED

SMT. CRISCEDA RUTH RAPOZA and 2
ORS.
Versus
THE UNION OF INDIA and 4 ORS

MS. M BORDOLOI
MS. M BORDOLOI
MR. A DAS
MR.N SARMAH
MR. N I KHAN
MR. N I KHAN
MR. T SARMA
MR. T SARMA
MR.M AGARWAL

GA, ASSAM
C.G.C.
MRS. A GAYAN
MR.J DEKA
MS.A DAS
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 13/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,13th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./450/2024	BRIJ SHARMA DHITAL Versus THE STATE OF ASSAM AND ANR	MR S SARMAH	PP, ASSAM
2	Crl.Rev.P./451/2024	TAJLINA AHMED Versus DR. ANARUL HOQUE	MR. A K AZAD MS S DEVI	
3	Crl.Rev.P./452/2024	RAJU DEKA @ RAJU DEKA Versus THE STATE OF ASSAM AND ANR	MR P BHARDWAJ MS. B DEVI	PP, ASSAM
4	Crl.Pet./1350/2024	BIMAL CHANDRA MANDAL @ BIMAL MANDAL @ KALU Versus THE STATE OF ASSAM AND ANR	MR P S RAJA	PP, ASSAM
5	Crl.Pet./1351/2024	MD. JAMAL UDDIN 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
6	Crl.Pet./1352/2024	PRASUN BANIK Versus THE STATE OF ASSAM AND ANR	MR. N BARUAH MR. R J DAS	PP, ASSAM
7	Crl.Pet./1353/2024	NABAJYOTI DAS Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
8	Crl.Pet./1354/2024	RAJIV KALITA Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
9	Crl.Pet./1355/2024	MADHU SUDHAN KALITA Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
10	Crl.Pet./1356/2024	SATYA TALUKDAR @ SATYAPAL KUSHAL TALUKDAR @ SATYA KUSHAL PAUL Versus TARULATA DAS @ PUJA DAS AND ANR	MR. R MAJUMDAR MR P K KALITA MS. J GHOSH	PP, ASSAM
11	Crl.Pet./1357/2024	UJJIVAN SMALL FINANCE BANK Versus THE STATE OF ASSAM AND 2 ORS	MR. M SHARMA MR S DEKA MS. S YASMIN	PP, ASSAM
12	Crl.Pet./1358/2024	MANIK KALITA Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM	PP, ASSAM

13	Crl.Pet./1359/2024	BIPUL DAS Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
14	Crl.Pet./1360/2024	DHYANJEET DUTTA Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
15	Crl.Pet./1361/2024	PARTHA PRATIM DAS @ SUNTI DAS Versus ANIL BARUA	MR P KATAKI MRS R BEGUM MS. A LALA	
ADMISSION				
16	Crl.Pet./867/2023 PART-HEARD, LCR 1 FILE(SCANNED COPY), FIXED	NASIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K R BORA MR D CHUTIA R GOGOI	MR DEBA SARMAH MS N SHYAM PP, ASSAM
17	CRL.A(J)/130/2024	ANTA MANDAL @ ANTAR Versus THE STATE OF ASSAM AND ANR	MR. U CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/1070/2024 in CRL.A(J)/130/2024	ANTA MANDAL @ ANTAR Versus THE STATE OF ASSAM AND ANR	MR. U CHOUDHURY	PP, ASSAM
18	Crl.Pet./306/2024 WITH LCR 1 FILE(SCANNED COPY)	PRIYANKA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A GANGULY (R-2) MR. A DHANUKA (R-2) PP, ASSAM
19	Crl.A./375/2024	JAYANTA MUDOI Versus THE STATE OF ASSAM AND ANR	MR. B CHAKRAVARTY MR. A NATH A SARMA	PP, ASSAM
	WITH I.A.(Crl.)/1068/2024 in Crl.A./375/2024	JAYANTA MUDOI Versus THE STATE OF ASSAM AND ANR	MR. B CHAKRAVARTY MR. A NATH A SARMA	PP, ASSAM
20	Crl.Pet./884/2024 WITH SCANNED COPY OF LCR (THREE FILES). FIXED.	KHWRWMSHAR BRAHMA Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MS J AKTAR K MAINUDDIN	MR. P N GOSWAMI, Spl. P.P., Wildlife
21	Crl.Pet./902/2024 WITH LCR 1 FILE	BHABADWIP BORAH @ SRI BHABADUP BORAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR. M R SODIAL (R-2) MR. K BROOK (R-2) PP, ASSAM
22	I.A.(Crl.)/1047/2024 FIXED in Crl.A./9672/2024 WITH Crl.A./9672/2024 (Filing Number)	SONI DEVI AND 2 ORS Versus THE STATE OF ASSAM	MR Z ALAM	PP, ASSAM
		SONI DEVI AND 2 ORS Versus THE STATE OF ASSAM	MR Z ALAM	
BAIL HEARING (BA)				
23	Bail Appln./1848/2024 B/M.NANDI	KHALID AHMED BARBHUIYA AND ANR. Versus THE UNION OF INDIA	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR S H SIKDAR MD R ISLAM MD IMRAN	DY.S.G.I.
24	Bail Appln./2603/2024 WITH CASE RECORD(SCANNED COPY)	SMTI NAINAH DEVI Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
25	Bail Appln./3002/2024 WITH OFFICE NOTE, FIXED	JAMIR ALI @ JOMIR Versus THE STATE OF ASSAM AND ANR	MD. R ALI MR. A M KHAN MR T T MONI	DR. P AGARWAL, AMICUS CURIAE, R-2 PP, ASSAM
26	Bail Appln./3055/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ADRISH KHAN Versus UNION OF INDIA,	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	SC, NCB
27	Bail Appln./3058/2024 FIXED	MD. ABDUS SALAM @ ABDUS SALAM MAH Versus STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM

28	Bail Appln./3082/2024 FIXED	ASHRAFUL ISLAM @ ASHARAFUL ALOM Versus THE STATE OF ASSAM AND ANR	MR M Z SHAH MD P RAHMAN	MR M SHELM(R-2) MR H A AHMED (R-2) PP, ASSAM
29	Bail Appln./3243/2024 FIXED	MD MAMON HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
30	Bail Appln./3271/2024 WITH OFFICE NOTE	NILIMA KACHARI Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
31	Bail Appln./3346/2024 FIXED	BHABESH KALITA @ KANAI Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
32	Bail Appln./3350/2024 FIXED.	KANKAN JYOTI KALITA Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MR. J K ROY	MR. N K KALITA (R-2) PP, ASSAM

BAIL HEARING

33	AB/2076/2024 B/M.NANDI	ROKIA KHATUN Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. J BURAGOHAIN MS A MESEN	PP, ASSAM
34	AB/2303/2024 WITH CASE RECORD(SCANNED COPY)	JAKIR HUSSAIN @ JAKIR ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
35	AB/2383/2024	MD BAPON @ MD BAPON TALUKDAR @ AZIRUDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
36	AB/2494/2024 WITH OFFICE NOTE, FIXED	MOHIDUL HOQUE @ MEHEDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. T R SARMA MR. A K ROY	PP, ASSAM
37	AB/2612/2024 FIXED	RAYAZ ALI AND ANR Versus THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
38	AB/2646/2024 FIXED	RAJGURMEET SINGH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
39	AB/2931/2024 FIXED	MRINAL THAKURIA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR J SINGH H BAISHYA	PP, ASSAM
40	AB/2954/2024 FIXED.	RINKU DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

ORDERS

41	Crl.Pet./103/2022 FIXED	AKHIL KR HALOI Versus THE STATE OF ASSAM AND ANR	MS. B MAHANTA MS. B BHUYAN MS R SAHIN	PP, ASSAM
42	Crl.A./69/2023 WITH LCR 4 FILES	BIPUL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
	WITH I.A.(Crl.)/147/2023 in Crl.A./69/2023	BIPUL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
43	Crl.Rev.P./215/2024	ANARUL ISLAM @ HOQUE Versus THE STATE OF ASSAM AND ANR	MR A L MANDAL	PP, ASSAM

44	Crl.Pet./645/2024 FIXED	BASUDEV MANDAL Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
45	I.A.(Crl.)/777/2024 WITH LCR 3 FILES, OFFICE NOTE in Crl.A./69/2024 WITH Crl.A./69/2024	GOLAJAR UDDIN AHMED @ RAJU AND ANR. Versus THE STATE OF ASSAM GOLAJAR UDDIN AHMED @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR A W AMAN MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM PP, ASSAM
46	Crl.Pet./1143/2024 FIXED	BHIM MANDAL Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
HEARING				
47	Crl.Pet./609/2016	DR DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. Versus GUPTA HARDWARE PRIVATE LIMITED and 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ	MR.C S RAY(R- 1&2) MS.P BARUAH(R- 1&2) MR. D KAKOTI(R-1) PP, ASSAM MSS SENGUPTAR- 1and2 MS.P BORGOHAIN(R- 1&2)
48	WITH Crl.Pet./188/2015	DR. DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. Versus GUPTA HARDWARE PRIVATE LIMITED and 3 ORS	MR.M K CHOUDHURY DR.G LAL MRU SARMA MR.A N I HUSSAIN MRP BHARDWAJ MS.R BEGUM	MR.A GOYAL(R-1&2) MR.C S RAYR-1and2 MR.A CHOUDHURY(R-1&2) MR. D KAKOTI(R-1) PP, ASSAM MR.S SENGUPTA(R-1&2)
49	WITH Crl.Pet./608/2016	DR DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. Versus GUPTA HARDWARE PRIVATE LIMITED and 3 ORS.	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ	MR.C S RAY(R-1&2) MS.P BARUAH(R- 1&2) MR. D KAKOTI(R-1) PP, ASSAM MS.P BORGOHAINR- 1and2 MSS SENGUPTA(R- 1&2)
50	Crl.Pet./816/2022 WITH LCR 1 FILE, B/O	KASHIM SHAH FIROZ MAZUMDER Versus NURUL HAQUE BARBHUIYA AND 2 ORS	MR. A M BARBHUIYA MS A BEGUM	G UDDIN (r-1,2) MR H I CHOUDHURY (r-1,2) MS. P ADHIKARI (r-1,2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,13th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	Crl.Rev.P./371/2011 (FOR HEARING), (AS FIRST ITEM), LCR 3 FILES, FIXED	JADAB BARMAN and ANR Versus THE STATE OF ASSAM AND ANR	MR.B M CHOUDHURY MRS.N BAROOAH	MR.N S LASKAR MR.R BORAH MR.R PHUKAN MR.P TALUKDAR MR.B BARMAN PP, ASSAM MR.C THAKURIA
BAIL HEARING (BA)				
2	Bail Appln./2453/2024 WITH SCANNED COPY OF CASE RECORDS	MD ROJIT ALI @ SAHIL AHMED @ ROJITULLAH Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. H KAKATI	PP, ASSAM
ORDERS				
3	Crl.A./221/2014 WITH LCR 5 FILES, OFFICE NOTE	AMAR DEKA Versus STATE OF ASSAM and ANR.	MR.S S DEY MR.M NATH MR.A ROY MR. A BHATTACHARJEE MS.K DUTTA	D J CHAKMA PP, ASSAM
4	Review.Pet./124/2024 WP(C) 1755/2014(D/O), FIXED	FORCE NO 850872588 ASSISTANT SUB INSPECTOR/ GENERAL DUTY PRATAP CHANDRA NAYAK Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	DY.S.G.I.
QUASHMENT				

5	Crl.Pet./417/2012 WITH LCR 4 FILES, FIXED	MEHER ALI Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	MR.H R A CHOUDHURY MR.R ISLAM MR.J ISLAM MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2 & 3) PP, ASSAM MR.M R ISLAM
6	Crl.Pet./966/2013 FIXED	SANSUMA KHUNGGUR BWISWMUTHIARY and ANR1 Versus THE STATE OF ASSAM AND ANR	MR.M SARANIA MR.Z ALAM MR.S U AHMED MR.N D SARMA MS.M GOSWAMI MR.I AHMED	MR.B D KONWAR MR.S BARUAH MR.R KALITA PP, ASSAM MRS.J M KONWAR
7	Crl.Pet./870/2014 FIXED	MD. BABLI ALI and ANR Versus THE STATE OF ASSAM AND ANR	MS.P BHATTACHARYA MR.A MEDHI MS.M KALITA MR.A BHATTACHARYA	MR.D CHAKRABARTY(R-2) MR.S R BORUAH(R-2) PP, ASSAM

HEARING

8	Crl.Rev.P./383/2013 WITH LCR 4 FILES, FIXED	RATUL BHUYAN Versus THE STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MR.A BHATTACHARYA	MR.D CHAKRABARTY MR.S R BORUAH PP, ASSAM
9	Crl.Rev.P./444/2013 WITH LCR 4 FILES	NIKUNJA SARMA Versus THE STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.B K GHOSH	PP, ASSAM
10	Crl.Rev.P./448/2013 WITH LCR 2 FILES	MD. KUTUB UDDIN LASKAR Versus THE STATE OF ASSAM	MRH I CHOUDHURY MS.A BEGUM MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR. S ALAM	PP, ASSAM
11	Crl.A./308/2014 WITH LCR 24 FILES(2 BUNDLES)	SRI PROMOD CHANDRA SAIKIA Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR. B M CHOUDHURY MR.P J SAIKIA MR. B TALUKDAR, AMICUS CURIAE MR.M PHUKAN MR. U CHOUDHURY MR. P DUTTA MR W R MEDHI MR P TALUKDAR MR.M H MAZARBHUIYA	SC, CBI
12	WITH Crl.A./309/2014	SRI DEEPAK HAZARIKA Versus CENTRAL BUREAU OF INVESTIGATION	MR. B TALUKDAR, AMICUS CURIAE MRM HALOI MS.R BEGUM MR.P KATAKEY	SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 13/11/2024

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27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,13th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[THIS BENCH WILL SIT AT 10:30 AM

THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH
COMPRISING OF HONOURABLE MR. JUSTICE K.R. SURANA AND
HONOURABLE MR. JUSTICE NELSON SAILO RISES AND WILL SIT
AGAIN AFTER RISING OF THE DIVISION BENCH-II, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Cont.Cas(C)/58/2023	EX TC 62078 RECT/BB RAMBIR Versus AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K K PARASAR (r-2)
	WITH			
2	Cont.Cas(C)/55/2023	RECT /GD ANIL KUMAR Versus AJAY KUMAR BHALLA AND ANR.	MR P RAI MR H BEZBARUA MS. S. SAIKIA MS. R MAZUMDAR	MR. K K PARASAR (r-2)
3	Cont.Cas(C)/660/2023	KONIKA PAUL Versus JURI PHUKAN, IAS AND ANR.	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	
	WITH			
	I.A.(Civil)/3303/2024 in Cont.Cas(C)/660/2023	KONIKA PAUL Versus JURI PHUKAN, IAS AND ANR	MR. L R MAZUMDER	
4	Cont.Cas(C)/349/2024	GOBINDA RAJBANGSHI AND ANR. Versus SMTI BHASWATI DAS AND 3 ORS.	MR. A BORUA MR A B DUTTA	MRS. R S DEURI (R-1,3,4) MR. B GOGOI(R-2) MR P NAYAK(R-2) MR A CHALIHA(R-2) MR D S DEKA (R-1,3,4) MS A DAS (R-1,3,4) MS. L WANGSA (R-1,3,4)

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LEAVE NOTE OF ADVOCATES FOR 13/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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[For Wednesday,13th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH,IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2823/2024 WITH SCANNED COPY OF CASE RECORDS. FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
BAIL HEARING				
2	AB/2701/2024 FIXED	AL SHAHID AHMED @ AL SAYEED AHMED @ RAHUL Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	MR. A U CHOUDHURY (INFORMANT) MR S ISLAM(INFORMANT) MS. A KAUSHAR(INFORMANT) PP, ASSAM
HEARING				
3	Crl.A./303/2023 PART-HEARD, LCR 4 FILES	PROMUD YADAV Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. D GOGOI, LEGAL AID COUNSEL FOR R-2 PP, ASSAM
	WITH I.A.(Crl.)/724/2023 in Crl.A./303/2023	PROMUD YADAV Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024

10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
25)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
26)	MR. R K BHATRA	12-11-2024	To	24-11-2024
27)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
28)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,13th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/4476/2015 BY SLIP	PRASANTA BHUYAN Versus THE STATE OF ASSAM and 2 ORS	MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.K OJHA	MR.C BARUAHR2 and3 GA, ASSAM(R1) SC, APSC MR R DHAR SC, WPT & BC
2	WP(C)/6368/2021 BY SLIP	FIRDUJA BEGUM Versus THE UNION OF INDIA AND 4 ORS	MD J ALOM MR. M ISLAM H M ALI MS RUKMINI BARUA MS PADMINI BARUA	MR. K GOGOI (R-1,2,3) MR. M HUSSAIN (R-4,5) MR A K DAS (R-4,5) ASSTT.S.G.I.
ADMISSION				
3	WP(C)/47/2016 FIXED	MD. ZIAUR RAHMAN @ JIAUR RAHMAN CHOUHDURY Versus THE GUWAHATI MUNICIPAL CORPORATION and 2 ORS	MR.G RAHUL MR.D M NATH	SC, GMC
HEARING				
4	WP(C)/2232/2023 FIXED	JADAB CHANDRA NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MS. S DEVI	SC, FOREST

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